12 hrs. APPROPRIATION (RAILWAYS) BILL

The Minister of Railways Jagjivan Ram): I beg to move leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for service of the financial year 1957-58 for the purposes of railways

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purposes of Railways"

The motion was adopted Shri Jagjivan Ram: I introduce** the Bill

DEMANDS FOR GRANTS-RAIL-WAYS-contd

Mr Speaker: The House will now resume further discussion on Demand No 1 in respect of railways, for the year 1958-59 Out of 7 hours agreed to by the House on this Demand, 2 hours and 53 minutes have already been availed of, and 4 hours and 7 minutes now remain

The list of cut motions relating to Demand No 1 moved on 4th March, 1958, has already been circulated to Members on the same day

भी राघे लाल व्यास (उउनैन) श्रष्टगक्ष महोदय, में इस रलव बाई वे कार्यों भैं लिये जा डिमान्ड की गई है उस बा समर्थन करना हु।

मध्य प्रदेश एक बहुत बड़ा राज्य राज्य पूनर्गठन ग्रायोग की निफारिश के श्रनुसार बना । राज्य पूनगंठन द्यायोग मे धपने प्रतिवेदन में इस राज्य की लम्बाई चाडाई का देखन हए यातायात की कठि-नाइयो को भ्रन्भव करन हुए उस म खास तौर मे मिफारिको की कि उत्तर, पुत्र दक्षिण म्रादि दिशामा में राजधानी म सम्बन्ध जोड़ने के लिये नई रेलवे लाइनो का निर्माण शीघ्र किया जाय। उस में से खास तौर से गना उज्जैन लाइन के बारे म तो राज्य पुनगठन भ्रायाग ने भ्रपने प्रतिवेदन में यह मान कर ही लिखा है कि यह लाइन ता बनेगी ही क्योंकि उस से बहुत कुछ बठिनाई दूर होगी । परन्तू मझे दु ख है कि ग्रभी तम रहाने ऐडिमिनिस्टेशन न जिनना ध्यान उस बड राज्य की जनता की स्विवा के लिय दना चारिय, यह नही दिया है। विठिनाइया है और जैसा माननीय मत्री महादय ने बनलाया, में भा उस ना मनभव वरता हु। परन्तु फिर भी कुछ न कुञ्ज तो प्रारम्भ करना चाहिये । पि क्रे ग्रविकान मे माननीय रेलवे मती ने यह वचन दिया था एक प्रश्न व' उत्तर म वि गुना एउजैन रेलवे लाइन का निर्माग कार्य द्विनीय पचवर्षीय योजना म ही शरू वर दिया जायेगा लेकिन ग्रभी ाव इस सम्बन्ध म कोई निर्णय नहीं सुनाया गया है। शायद यह पर्नेनिंग कभिशन की तरफ पड़ा हुआ है। प्राशा है यह काम जत्दी हाथ म निया जायेगा ।

इगी तरह से विश्व प्रदेश में भी सर्वे चल रहा है। एक लाइन की बहुत पुरानी माग ह । कुछ लोगा ने वहा नाम भी विशा था। वहा भी एक नई रेलव लाइन के निर्माण की बात जल्दी ही मोची जानी चाहिये।

यट ठीक है कि नई रेलवे लाइन के निर्माण मे विधाइया है, लेकिन कुछ ऐसी मुविधाय है जिन पर पैमा वर्च नही होता। वह सुविधाये भी हाथ में नहीं ली जाती तो बडा द ल होता है। उदाहरण के तौर पर मे निवेदन करू कि सन् १६५६ में विक्रमगढ़ भालोड के स्टेशन के लिये लोग काफी प्रयत्न

^{*} Published in the Gazette of India Extraordinary Part II Serio 2 dated 7.2 c

^{**} Introduced with the recommendation of the President

[बी राषे लाल व्यास] कर रहे हैं कि वहा जनता ठहरे। इस के बारे में मैने जनरा मैनेजर को पत्र लिखा, भापरेशन सुपरिन्टेन्डेन्ट को लिखा । उस के बाद से रेलवे बोर्ड ४ मेम्बर श्री माधुर से भी मिला । उन्होने भी भारवासन दिया । जस के बाद में माननीय डिप्टी मिनिस्टर साहब से भी मिला और कहा कि में भाप से मानेले में बात नहीं करूगा, आप दे जो डाइरेक्टर है भाप उन को भी बलाइये। जन्हें भी ब्लाया गया। करीब प्राप्ते घटे से ज्यादा तक चर्चा की भीर उन्होने माना कि मामला तो बिल्कुल ठीक है, ठहरना चाहिये। लेकिन सभी तक इतनी भी बात नही हो सकी। इस लाइन वे स्टेशनो के लोगो को, खास तौर से खाचरौद-महिदपुर रोड लाइन के लोगो को इतनी तकलीफ है कि उस का अनुभव शायद रेलवे ऐडिमिनिस्ट्रशन नही कर सकता, बहा के लोग ही कर सकते है। पत्र व्यवहार हमा कहा जाता है कि लाग डिस्टस दे जो पैसेन्जर्स है, भ्रगर हम गाडी यहा ठहरायगे तो उन को कठिनाई होगी । मै धाप के मामने जनता एक्सप्रेस गाडी के कुछ भाकड बताना चाहता हू । उन को देखते हुए मुझे घ्राश्चर्य हुद्या, ग्राप को भी श्रारचर्य होगा कि विक्रमगढ द्यालोड मे तो गाडी नहीं ठहर सकती है लेकिन रतलाम गोधरा 🕃 कीच ठहर सकती है। अम्बई से गाधरा तक २५६ मील है। उस म केवल १३ स्टेशनो पर । बम्बई धौर गोधरा के बीच जनता एक्सरे ठहरती है। जब कि गोधरा भीर रतलाम के बीच ११५ मील की दरी है, इसके बीच जनता गाडी के २३ स्टापेज है भीर देहरादून एक्सप्रेस के सिर्फ द है यानी तीन गृने । जनता एक्सरेस भाज दिल्ली से बम्बई के बीच कम स्टशनो पर ठहरती है देहरादून एक्सप्रेस के मुकाबले । लेकिन रतमाम भीर गोधरा के बीच तीन गुने स्टेशनो पर इहरती है।

रेलवे मंत्री (भी जगनीवन राम) : **कुछ** स्टेशनों को उड़ा दिया जाय ?

भी रावे जाल न्यास : माप इन की उदा दें भीर भालोड पर ठहरा दें तो कोई हुई मही है। मुझे स्वीकार है। यह कहा जाता है कि वहा ठहरने से तो यह मामूली गाडी हो जायेगी । लेकिन प्राज यह मामली से भी बदतर हो गई है रतलाम भीर गोधरा के बीच। इसी तरह से दिल्ली प्रौर रतलाम के बीच ४५७ मील है जहा पर सिर्फ १६ स्टापेज है जनता एक्सब्रेस ने । यह बात मेरी समझ म नहीं घाती । पहले मथुरा से लोकल गाडी चलती थी। विक्रमगढ़ भालोड के लोग सुबह चल कर दस बजे रतलाम पहुच जाते में भीर दिन भर भ्रपना काम कर के रात फिर लोकल गाडी से चलते थे भीर घर वापस भा जाते थे। भ्राज यह होता है कि वह भ्राधी रात को रतलाम पहुचते हैं दूसरे दिन वह भ्रपने **बा**फिस वगैरह का काम करते हैं। उस भे° बाद गाडी लेन भे लिये उन को ठहरना होता है। तीसरे दिन ही म्रालोड वाले वापस म्रा सकते है। मध्य प्रदेश में हेड श्राफिस डिपार्टमेंट्स के जा दूसरे हेडक्वाटंर है वहा के लिये भी कठिनाई है। बैंक वगैरह रतलाम में है, जहा उन के व्यापार सम्बन्ध है। इस के भ्रालावा मध्य प्रदेश में वेवल भोपाल की राजधानी से ही काम नहीं चलता । छ ऐसे स्थान है जहां हाईकोर्ट और हेड्स भ्राफ डिपार्टमेंट्स है। रतलाम, जबलपूर, रीवा, ग्वालियर, इन्दौर सभी जगह लोगो को जाना पडता है। भालोड पर २० या २५ हजार यात्री प्रतिमास श्राते जाते है। इस स्टेशन पर जनता एवसप्रेस क्यो नही ठहरती ?

सचरोट के बारे में तो निर्णय कर लिया गया है टाइम टेबल कमेटी के द्वारा । क्या हम को यहा रखने के बाद टाइम टेबल कमेटी के हर मेम्बर के पास जाये ता यह काम होगा, नहीं तो नहीं होगा ? धगर हम रेलवे मिनिस्टर साहब को बता दे भीर उन्हे इत्मीनान दिला दें, फिर भी यह काम न हो तो वटा धाइनयें होता है। मैंने इस बीज की जाब की है, बैं धनुमय करता हं, माननीय मंत्री बी इसे मार्ने या नहीं, लेकिन यह सत्य है कि वहां के नीगों की बड़ी तकलीम है। वहां पर जनता एक्सप्रेस के ठहरने में कोई दिक्कत नहीं हो सकती । सरकार टाइम टेबल बनाती है । हुम देखते है कि स्थामगढ़ में गाडी १० मिनट ठहरती थी, उस को बढ़ा कर ग्रब १२ मिनट कर दिया गया है। जहा पर दूसरी गाड़िया कम ठहरती है वहा जनता एक्सप्रेस श्यामगढ स्टेशन पर १२ मिनट ठहरती है। इस के बजाय २ मिनट कम कर के विक्रमगढ घालोड में उसे कहराया जा सकता है। मुझे आशा है कि जब १ मप्रैल से टाइम टेबल बनेगा तो वहा जनता एक्सप्रेम के ठहरने का जरूर प्रबन्ध किया जायेगा । वह तहसील हेडक्वार्टर है, वहा व्यापारी जाते है, वहा से पैसे वगैरह न्ताया करते है, बैक्स से लाते हैं। वहा दूसरो के यहा ठरूने में बड़ी दिक्कत होती है। यह ऐसी बार् है जिन पर अवश्य ध्यान दिया जाना चाहिये। इस से लम्बी दूरी के यात्रियो को कोई म्काबट नहीं होगी । इस में उन का टाइम भी नग्ट नही होगा।

रेलवे बोर्ड ने, रेलवे ऐडमिनिस्ट्रेशन ने, दूसरे। सुविधाये इम वर्ष जरूर दी है और मै समझता हू कि उस मे हमारे यहा के लोगो को लाभ हुआ है। मैं केवल यही कहना चाहता ह कि नागदा उज्जैन के बीच जो गाडी चलती है उज्जैन भोगाल की गाडी रतलाम रात में पहुचती है। वहा रात भर पड़ी रहने के बाद भोपाल जाती है भीर जा रात एक बजे माती है वह रतलाम जा कर ठहरती है। यह नई गाडी चली है इस के डब्बे रात भर उज्जैन मे पडे रहते हैं, इस से कुछ, न कुछ, दिक्कत हो जाती है। जहा हमारे पास रोलिंग स्टाक की कमी है, कोचेज की कमी है वहा मेरा सुन्नाव है कि जो गाड़ी रात में रतलाम पहुचती है वह वापस भोपाल को जाय भौर रात में जो उज्जैन भाती है वह वहा से सुबह चलने लगे सो इस से डब्बों की भी बचत हो सकती है भीर सोगों को भी फायदा हो सकता है। सुबह कंद्रियर मेल से जाने बाले यानियों के लिये भी **उज्जैन से उस का सम्बन्ध औड़ सकते हैं।** इस के अलावा सुबह जनता गाडी से भाने बाले यात्री भी उथर से घा सकते हैं।.

धव पालिर में में कहना चाहता हूं कि मेरे निर्वाचन क्षेत्र में भी कुछ छोटी मोटी बातें होनी हैं। उज्जैन जैसे बढे रेसवे अंक्शन पर कोई प्रार० एम० एस० के लिये स्थान नही है। मैं तीन चार साल से बराबर यह बात कह रहा हूं, भार० एम० एस० के लिये कोई कमरा न होने से वहा चौबीस चौबोस घंटे तक डाक लेट हो जाती है। भीर भन्दर के हिस्से में २४ घटे बाद पहुंचती है भीर उज्जैन में भी डिलीवरी बाद में होती है। मेरी समझ मे नही आता कि इस बहुत जरूरी काम को भी रेलवे बोर्ड क्यो नहीं कर पा रहा है। मैं चाहता हू कि उज्जैन रेलवे स्टेशन पर ब्रार० एम० एस० के लिए जल्द कमरा बनाया जाये। मेंने मुना है कि उसके लिए मजूरी भी हो गयी है, लेकिन अभी तक निर्माण कार्य नही हुग्रा है। यह काम जन्दी होना चाहिए।

इसके भ्रलावा उज्जैन स्टेशन पर ठीक सा कोई एनक्वायरी ग्राफिस भी नहीं है। कुछ मामूली तरह से बैठते हैं। उज्जैन एक बडा तीर्थ स्थान है जहा हजारो यात्री आते है भौर रात के वने तक गाडिया माती जाती रहती हैं। लेकिन पूरे समय का वहा पर कोई एनक्वायरी श्राफिस नहीं है। इसके लिए मैने पहले भी कहा था। लेकिन उस बारे मे क्या हुआ यह मुझे मालूम नही । पहले यह प्रधा थी कि जब कभी हाउस में मेम्बरों के भाषण होते थे भौर किसी मिनिस्ट्री के सम्बन्ध मे कुछ कहा जाता या श्रीर यदि उसकी बात का जवाब यहा नही दिया जा सकता था तो मेम्बर को उसका उत्तर भेज दिया जाता था। यह प्रथा श्री गोपालस्वामी भाषगर ने कायम की थी। में समझता हूं कि यह बहुत प्रच्छी प्रथा है और मिनिस्टर साहब को में यह निवेदन करूंगा कि वे रेलवे बोर्ड को सादेश दें कि जो भी भाषण माननीय सदस्यों द्वारा यहां

[श्री राधे लाल व्यास]

किये जायें ग्रीर जिनका यहां जवाब देना सम्भव न हो उनके उत्तर सम्बन्धित मेम्बरों को भेजे जाने चाहिए । इससे यह मालूम हो सकेगा कि क्या कार्रवाई हो रही है, क्या चीज मंजूर हुई है ग्रीर क्या मंजूर नहीं हुई है । तो मैं चाहता हूं कि रेलवे बोर्ड को यह ग्रादेश दिया जाये । इससे बहुत सुभीता रहेगा ग्रीर बहस भी बहुत कम हो जायेगो ।

मेरे निर्वाचन क्षेत्र में खाचरौद स्रौर बढ़नगर दो बड़े स्टेशन हैं जहां पच्चीस पच्चीस तीस तीस हजार मुसाफिर स्राते हैं। इनमें बहुत से स्रपर क्लास के भी मुसाफिर होते हैं। वहां यह हाल है कि स्रपर क्लास तक के मुसाफिरों को बैठने की जगह नहीं है। स्रगर कभी गाड़ो लेट खाती है तो उनको घंटों खड़ा रहना पड़ता है। स्राप देखें कि छोटे छोटे स्टेशनों पर भी स्रपर क्लास के मुसाफिरों के ठहरने के लिए वेटिंग रूम हैं लेकिन इन इतने बड़े बड़े स्टेशनों पर वेटिंग रूम नहीं हैं। मैं स्राशा करता हूं कि इस पर जल्दी से जल्दी ध्यान दिया जायेगा।

स्टेशन बिल्डिंग्स को बनाने के बारे में माननीय मंत्री जी ने कहा कि पैसे की दिक्कत है। मैं भी इसको अनुभव करता हूं। लेकिन ग्राप भोपाल के स्टेशन पर जाकर देखें तो आपको यह देखकर बहुत दुःख होगा कि वहां पर फ्लश सिस्टम की लैटरीन्स तक नहीं हैं। बाथरूम गन्दा पड़ा रहता है। जैसा कि मैंने पहले भी बतलाया, यहां पर चार ६ जगह के हैड्स म्राव डिपार्टमेंट्स रहते हैं। बड़ी तादाद में लोगों का यहां ग्राना जाना होता है। जब से भोपाल मध्य प्रदेश की राजधानी बना है वहां पर ग्रपर क्लास के यात्रियों की संख्या बहुत बढ गयी है। क्या यह काम भी पैसे के अभाव की वजह से पड़ा रहेगा। कोई भी भला ग्रादमी वहां जाकर देखे, मैं तो चाहता हं कि यदि कभी अवसर हो तो मंत्री महोदय या डिप्टी मंत्री महोदय वहां जाकर देखें कि वहां पर गन्दगी का क्या हाल है, श्रौर सफाई की कितनी

कमी है। वहां ग्रंधेरा रहता है। इस काम को करने के लिए पैसे का ग्रभाव नहीं होना चाहिए।

ग्राखिर मैं एक बात की तरफ मंत्री महोदय का ध्यान दिलाना चाहता हं । यात्रियों को सुविधायें होना तो ठीक है। परन्त् ग्रापको माल की ढ्लाई की तरफ भी ध्यान देना चाहिए । ग्रापको देखना चाहिए कि शैड्स के ग्रभाव में कितना माल नष्ट होता है। श्रौर इस माल 💸 नुकसान से न केवल व्यापारियों का नकसान होता है पर साथ ही इससे राष्ट्र का बहुत बड़ा नुकसान होता है। इस तरफ काफी ध्यान दिया जाना चाहिए ग्रौर जल्दी से एक ऐसी योजना बनानी चाहिए कि बड़े बड़े स्थानों पर जहां काफी माल का यातायात होता है वहां पर जल्दी से जल्दी गुड्स शैंड बनाये जायें ताकि माल सुरक्षित रहे। मेरे निर्वाचन क्षेत्र में खाचरौद, बढ़नगर, नागदा ग्रौर ग्रालोड व्यापार के केन्द्र हैं। मैं ग्राशा करता हूं कि वहां पर इस बारे में कुछ न कुछ व्यवस्था शीध की जायेगी।

Mr. Speaker: I shall now call upon Shri Thirumala Rao to speak. Before that, I have to inform the House that I will call upon hon. Members in this order: Shri Thirumala Rao, then Shri Goray, then Shri Uike . . .

Shri Goray (Poona): Will you please allow Dr. K. B. Menon to speak today? I shall speak tomorrow.

Mr. Speaker: The hon. Member cannot prescribe the order in which I should call Members. If he wants to speak, I will give him a chance; if he does not, I will have no objection to call Dr. K. B. Menon, but then he may not have a chance. Let Irm choose. I also want to regulate the debate. If there is time, I will allow Dr. K. B. Menon to speak tomorrow.

But I would like to know who are all the Members who have not spoken at all since they were elected to this House

Shri Neswi (Dharwar South) I have not spoken

Mr. Speaker: Till now, after the 1957 elections?

Shrimati Renu Chakravartty (Basır-hat) Only this session

Shri Neswi: No, m this term, in the second Parliament

Mr. Speaker: There is no meaning in not giving an opportunity to Members who have not opened their lips. If they wanted to catch my eye and they were not able to do so, I shall certainly give them an opportunity now First of all, I will have a list of such persons who have not spoken at all since they were elected. Then I will have a list of those who have not spoken during this session. Thirdly, there will be a list of those who have not spoken during the Railway Budget debate.

Some Hon. Members rose-

Mr. Speaker: I am not going to commit to memory the names Hon. Members will kindly send chits

Shri P. R. Patel (Mehsana) I have sent my name

Mr. Speaker: I am going to note down the names During the rest of the debate, I will give top priority to those hon Members who have not spoken at all since they were elected; after that list is exhausted, I will give opportunity to those who have not spoken during this session; after that list is exhausted, will come those who have not spoken during this Railway Budget debate. Then others will come.

Shri D. R. Chavan (Karad). What about those who have moved cut motions?

Mr. Speaker: Cut motions will take care of themselves. I will put them to the vote. I am not bound to call every hon Member who tables cut motions There are as many as 550 cut motions

श्री पचा देव (चम्बा): माननीय प्रध्यक्ष महोदय, मेरा एक निवेदन है। इसमे एक बात यह भी होनी चाहिए कि जिस क्षेत्र से बिल्कुल ग्रभी तक किसी को नही बुलाया गया है उस क्षेत्र का भी ध्यान रखा जाये।

Mr Speaker: I have called every State—no bilkul here

Shri P. R. Patel: You have been pleased to call every State But the Bombay State is composed of three States

Mr. Speaker: I shall bear that in mind

Shri D. R Chavan: Each region will require representation

Mr. Speaker Does the third State include Vidarbha?

Shri Thirumala Rao (Kakmada): In rising to speak on this conventional motion of a cut on the Railway Board, I want to offer a few remarks which may be characterised as of a mostly local nature. But still, considering the agitation created in the minds of the people against so many accidents, I think it is but proper that I should begin my speech with a few suggestions and give the reactions in my mind to these things that have been happening for a certain period over the railways

The problem of accidents has been engaging the anxious attention of the authorities and has been the subject of strong criticism in this House, in the Press and among the public I wish to say that however much we may pay attention to this aspect of the question, as long as the human

[Shri Thirumala Rao]

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element is there and continues to be what it is, accidents are bound to happen. But what the public wants to know is whether all humanly possible precautions have been taken, whether proper lessons have been derived from the experience of what has happened before and suitable action is taken. The failure of the human elementinadequate attention paid by the running staff-is said to be one of the main reasons for these accidents.

The total number of accidents in 1956-57 is 9543 which is slightly less than the previous year's but which is the major head which accounts for them? It is accidents due to failure of engines owing to faulty material, workmanship, and operation arising from the working of the running staff. And the accidents that could be traced directly to the lapses running staff rose from 1,963 in 1955-56 to 2,220 in 1956-57.

12-20 hrs.

[PANDIT THAKUR DAS BHARGAVA in the Chair]

Sir, it is admitted that the lowering in quality, of experience and efficiency of the running staff is mainly due to this. It has been admitted on the floor of this House that engine drivers have been promoted to their places without sufficient experience of running—a certain number minimum hours—an engine. quick promotions have been the bane of all round inefficiency in all walks of administration since independence has come. It has been the complaint in Defence; it has been the complaint in the ordinary administration; and the railway administration cannot escape this general distemper which has been brought about in the wake of independence. because we had to fill up a large number of higher grade posts with men insufficiently trained. But, that can be remedied by having some refresher course, by insisting on certain minimum standards of qualifications for all those

people into whose hands the safety of the running of this whole organisation is entrusted.

Railways

In this report of the Railway Accidents Enquiry Committee and of the Railway Board the report which shows the action sought to be taken or has been taken, there is not much of encouragement. Much mains to be done with regard to seeing that the standard of efficiency of these workers is maintained certain minimum level.

For instance, the refresher courses that are asked to be given to all these people are not at all properly provided for. We see from page 13 of this report, taking the average that receive number of guards refresher courses, that it is 194 against 2.652. This is on the Eastern Railway. The existing arrangements, therefore, give a guard a refresher course once in 13 years and an Assistant Station Master, once in 13 years and a pointsman, once in every 33 years.

It is admitted that pointsmen, most of them, are not trained at all. They are recruited and they learn work by joining the gangs and learning the work with the other pointsmen. This is the state of affairs. And, I think, the Railway Board should pay proper attention and more training schools are started and more refresher courses are given all the sections of their staff so that the incidence of these accidents may be minimised as much as possible.

Then, for class IV staff, like shunting porters, pointsmen and others, there are no training courses to learn They learn their work their work. by seeing the staff actually at work. There is everywhere an all lowering of standards. It is time we see that we maintain certain minimum standards in all these We have seen that sufficient number of qualified technical personnel could not be recruited by the Railway Board. They have said that out of posts, they could fill only 9,587 posts. whereas the applicants were 85,800 and odd. Only 24,000 were fit to be called for and even out of the 24,000 that were fit to be called for, only 9,587 were considered to be suitable for appointment.

When we are feeling the dearth of technical personnel, when there is a necessity for improving all-round standards, I humbly suggest that this is not the time for lowering the standards for recruiting the staff. We should not, under any circumstances, give any marginal advantage to people who are not properly qualified with the minimum standard of qualifications.

With regard to engineering, medicine and other technical subjects that deal with the very existence of the country, it is not possible for us have any dilution of the standards in recruitment If you want to provide certain backward communities and classes with an advantage in recruitment, you may try to do it with regard to clerical jobs and such other things. But, when Government is forthcoming with scholarships and facilities of all sorts for giving technical education to backward communities, I humbly suggest to the Minister in charge to see that he insists minimum standards for technical places, places where the safety running the trains and the running of the whole organisation is involved. That is my request to him.

This dearth of technical personnel is felt all round in implementing our Five Year Plans. For implementing the irrigation, agricultural and the multi-purpose projects, in getting proper personnel for all the heavy industries and public sector industries, Government is experiencing the same difficulty. They have starting a large number of engineering colleges, technical institutions and other all over the country to train proper personnel. I trust the Railway Board will look to it and see that their personnel are properly recruited and trained and equipped to face the heavy task of seconstruction.

I wanted to refer to one important. local affair which concerns my constituency. You may not know much of Kakinada as it is. But others who attended the Congress as far ago as-1923 know it as one of the important sea coast towns with 1,20,000 population, between Visakhapatnam It was by-passed when the-Madras. the Northoriginal railway line, Eastern line was laid. There is branch line connecting Kakinada with Samalkot on the main line. gation of that line was carried out and it was almost decided in 1952. when late Shri Gopalaswamy Ayyangar was the Minister of Railways. that the station should be brought on to the main line. You will bear with. me when read one sentence from the speech of Shri Gopalaswamy Ayvangar in his Budget speech of 1952, wherein he said:

"There are one or two small things. One matter to which an hon. Member referred", referring to me, "was the diversion of the main line from Madras to Calcutta via Kakinada. I fully sympathise with him. I know Kakinada very well. But, I myself have never appreciated why the original line was taken through Samalkot and Kakinada was avoided. Now, the point for consideration is what we shall do with regard to taking this line via Kakinada; some survey has to be made."

Some survey was done and in 1952, when my friend Shri Santhanam was Deputy Minister and I was Deputy Minister in the Food and Agriculture Ministry, Shri Gopalaswamy Ayyangar authorised me to include this in my election manifesto, that it will be done because the survey was completed.

Shri Jagjivan Ram: The election was over. (Interruption)

Shri Thiramala Rao: Not only wasthe election over; I am going to lead; you to a further story. The election was over; I was defeated and Shri Sahthanam was defeated and Shri Gopalaswany Ayyangar dianged his-

[Shri Thirumala Rao]

port folio to Defence and the then Chairman of the Railway Board, who has now got his value for his experience in a private concern, thought fit to write down this within a months of our quitting the scene: The whole scheme was untenable and impracticable When the Minister liked it and wanted it, it was practi--cable, and when the Minister quitted the scene and the other Deputy out of Minister went out of office. view altogether from this House, was left to the permanent official to say what he liked and to shelve the whole thing

This is a question of importance This is a intermediate port I going to develop a further argument why it is important, in the present circumstances There is a history behind this Kakinada is a which was visited by two or three junior Ministers Shri Santhanam thad been there, Shri Alagesan was there when he was in the Railway and Transport Ministry, and. friend, Shri Raj Bahadur was recently there on November, 14 to understand the poscibilities of this port I moved a resolution when I was in the *Council of State in 1947 that port has got all the possibilities of a major port and it has been reported from their experience by the Port Officers of the Madras Port Now, we are trying to export two million tons of iron ore to Japan Here is a report of a committee published in the Hindu which my hon friend Shri Kanungo has not wholly accepted as correct But still as far it goes and as far as it concerns my area, it appears to be correct The export of iron ore forms one of the major dollar or foreign exchange earning -commodities of this country Indian Government had been at it to encourage it as much as possible to build up a good foreign trade report of that committee was partialby published They have found that the the Rourkela mines cannot be preferred to what is called Bester :mines in the former Central Provin-

There are large deposits they are nearer Vizag port. The distance between these two places 189 miles while the distance between and Vizag is 463 miles. Rourkela Therefore, they formed the opinion that the ores from these mines could be loaded at Vizag port

Railtoays

Vizag is so much congested that there were at a time eighteen ships standing in the waters for cleared When they could not clear the ships, some were diverted Kakınada port and they were cleared at the rate of 4,000 tons a day vestigations are going on m the Transport Ministry with regard tο the possibilities of developing Kakinada Port It has got a good hinterland and rail road and canal munications extending from Kakınada to Madras-a distance of miles All the three are running parallel It caters to the two river basins, Godavari and Krishna That is the rice bowl of Andhra If you want to develop trade and industry and have a prosperous port between Calcutta and Madras, a port which has got all the equipments and a good hinterland, there is the Kakmada port

Shri Pamgrahi (Puri) Paradip

Shri Thirumala Rao: I am standing against Paradip but I think it is a village, not even a town has to be developed much longer

For the development of the Kakinada port, it was estimated at 1947 that an amount of Rs 2 crores sufficient so that seven huge ships can be anchored and berthed Ships with 40 feet draft can be brought to the shore That was the report may cost something more now. Even if the cost is trebled, with an expenditure of Rs 5 or Rs 6 crores, it łe bound to be one of the very ports that will help trade and commerce in the east. Today Rs. 6 crores worth of goods come and go through

this port; about 350,000 tons of cargo is being exported. If you accept my suggestion, it will help a good deal in removing the congestion in the Vizag port. What is the condition today? All the material required for Bhilai is landed there. The export of manganese and iron ore takes place. The mouth is so narrow and bottom is rocky. If you want dredge it further down, it requires very heavy machinery and a lot of investment. I am not against development of Vizag. There is room for development of trade, commerce and industry in both these areas and so it is worthwhile for the to consider the invest-Government ment of some money in bringing this on the main line.

Shri Jagjivan Ram: Let the port develop.

Shri Thirumala Rao: The investigation was over. They have issued orders for acquiring the land. Everything was over Then it was stopped by the ukase of a high official of the Railway Board. This autocratic power, this kingdom within a kingdom and this bureaucracy within a bureacuracy with its raminifications in the whole of the country, is too much to be controlled with a single Minister however powerful he may be. I have known it

Shri Jagjivan Ram: Speaking from experience!

Shri Thirumala Rao: I speak: I know from experience. I should like to say one word. A doctor said that death by drowning was the most cruel death A patient asked: "Have you died? He said: "No; I have experience." Therefore, I have gained by others' experience, others who have been Ministers the Railway Board and m the Railways. They can think of no way in this vast sea of this organisation. But I know our Minister Shri Jagjivan Ram has more experience. He has passed through the mill of Posts and Telegraphs. Now I think he is better grounded to understand and control this huge organisation.

We have combined this development fund and amenities fund into one and utilising the development fund for other purposes. I saw this and I found only Rs. 40 lakhs allotted to the Southern Railway. Only Rs. 3 crores 15 given to conveniences amenities. It is very unfair. You see the history of this fund from when it was started first It started with about Rs. 13 crores. When they found the money in a lump sum, the Railway Board cast its eye on it and took it away to the development fund, One thing is good that schemes which remunerative may be are not accounted for in the development fund and utilised.

I was so much encouraged to see Kakınada's name in the list here. What were they doing? They building a cloak room for the Kakinada town station-one of the great developments that is taking place there It is a station through which 12 lakhs of passengers pass every year. It is worse than a cow shed. I can guarantee that to anybody who goes there. No money has spent on this insignificant corner. The railways may consider it insignificant but it is one of the important places where from, I can humbly say, I too It has contributed several other Members of Parliament . . . (Interruptions) and Ministers.

Shri Jagjivan Ram: That is important.

Shri Thirumala Rao: That is not the point . . (Interruptions) You must remember that there something in the place. in which sends Shri Jagjivan Ram That also you must remember. You do not forget. This is not such an unimportant place. It is a place with vast commerce, industry and agriculture. I do not know if the General Manager of the Southern Railway has ever gone to Kakinada.

Shri Jagiivan Ram: I will send the General Manager there.

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Shri Thirumala Rao: That will be one more officer but I can wait. When we have waited so long for Swaraj in this country, we can wait a more for Kakinada when I am here not to allow you to overlook this thing.

Shri Goray: I hope the hon. Minister will excuse me, if in my speech I also refer to the railway accidents. The railway accidents are becoming almost an everyday occurrence. But I want to assure the hon. that I do not want to cavil administration. I do not want make either the hon. Minister or the Deputy Minister or the Board the whipping boys. But I do want to convey to him our sense of anxiety when almost every day we get news of some accident or the other.

There is one way of looking at the accidents and that is to hold the higher officials in the Railway Ministry responsible. But I want to look at it from a different angle. I want the Railway Minister to consider ther these accidents are not result of the heavy burden that whole railway staff has been subjected to.

In this regard I would like to point out that the Railway Freight Structure Enquiry Committee had warned the Railway Administration that "in the high tempo of traffic during the Second and Third Five Year Plan periods these large zones will prove a serious handicap and will most seriously affect the efficiency of performance of Railways; it is imperative that a bold attempt be made to rectify as quickly as possible mistake". I feel that the Railway Ministry should take this warning to heart and try to reduce the railway zones to smaller size, so that the responsibility for whatever happens on the particular zone can be fixed. What

is happening is, with the rising tempo it has become very difficult to hold any person responsible for anything that happens in that particular section.

We had appointed an expert, Appleby, and he has submitted a report in which we find that he has made a very important observation. He has said:

"In any large organization proportion of persons willing assume individual responsibility is small. The willingness is the first evidence of executive ability. The building of individual responsibility contributes importantly organizational responsibility. Here, by a curious proliferation conceptions of parliamentary responsibility and Cabinet responsibility and by reliance on excessive procedures of cross-reference there has been built an extraordinary evasion of individual responsibility and a system whereby everybody is responsible for everything before anything is done. In large and complex actions no one and no system can be really responsible for many of the actions before they are actions, even though responsible after the fact."

Sir, what I find is that as you go on creating very big zones it becomes very difficult for the officers at top to keep personal contact with the staff below them, and then it becomes very difficult to hold any particular person responsible for whatever happens in his region or his zone. Therefore, my request would be to try to see that the zones are made smaller so that the responsibilty could be fixed on the people who are in charge of the various zones.

The other point that I would like to stress is, have you ever tried to assess the responsibility and the work that the station masters have to perform? I am not talking of station masters at big stations but those the way-side stations. They have

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look to the passengers, they have to look to the goods, they have to look to the luggage. I have had opportunities on many occasions to see how difficult for them it is to manage the whole affair. They are so inadequately staffed and they have so many duties to perform simultaneously that it becomes impossible for them to devote any attention to the multifarious responsibilities that have been thrown on their shoulders.

There was a time when nobody worried when the station master Now issued tickets. anybody. person like me would go and say to the station master that the window must remain open all the 24 hours a If he asks me to wait, I say that I won't wait and that he must issue me a ticket immediately. the same time there will be some sort of a signal coming from the next station. He has to keep on running constantly between the signal or the switch board, whatever they call it, and the booking window. The same thing happens to the other staff also. It is not a surprise that when people are over-worked like that, when they are inadequately staffed, when they have to do every day about five times more paper work than what they were doing before, so many faults occur and we have to pay a very high price.

As a consequence of this you will find that indiscipline also has grown. I think it will not be proper to hold only the Government responsible for this growing indiscipline. Let us all face this fact that all along the railways indiscipline has grown. There have been instances where the lower staff have been fined, or when they are likely to be fined, they go to the station master immediately and give him a rupee or two, because it has been laid down that beyond a particular limit no employee can be fined. So they become neglectful; they do not mind if a rupee or two is cut from their wages. I am told that there have been instances where people have paid fines in anticipation and snapped their fingers at the S. M.

This is a task where, I suppose, not only the party which is in power but also parties which are in opposition responsibility. must share the think that through our unions we must try to impress on the staff, whether they are gangmen, assistant workers, station masters, station masters or clerks, that they can certainly make their demands, they can certainly ask for payments which are commensurate with rise in prices but, at the same time, they must be ready to discharge their duties which are commensurate with the growing tempo of the rebuilding of our nation. I suppose, if a concentrated effort is made, if these people are approached in the proper spirit. if we do not allow party factions come in the way, and if we think that the railway people as a whole must face this issue boldly and they must discharge their duties in a conscientious manner, something can be done to reduce the incidence of accidents that are occurring every day.

This spirit of indiscipline and negligence has grown to such an extent that I will just submit to the hon. Railway Minister these paper cuttings that I have got in my hand. They refer to the documents that have been lost from the various railway stations on the Central Railway in a period of This is not an exhaustive one vear. list at all; I just picked them at random. You find there that hundreds of files have been lost, and it has been announced in the that the Railways will be obliged to those people who will return these files and some sort of a prize will be given. I want to know, have you ever tried to understand why is that so many documents are being lost almost every month? There particular stations—for instance. there is Wadi Bunder, Bhusaval and other stations—which have as it were, made special efforts in developing this art of losing files. I suspect that there must be some sort of a racket [Shr: Goray]

Railway I think the behind it to unearth Ministry would do well such rackets because if you study this list you will find that there are particular types of files which are always lost, they are files either relating to goods carried or to tickets that Hundreds have been sold thousands of counterfoils or receipt books have been declared as lost think this is a matter which needs investigation Perhaps, by this leakage we are losing crores of rupees every year which should really go to the Railways

After having talked about the general issue of accidents and indiscipline I would like to touch upon certain aspects which are very important from the point of view of the region from which I come

Mr Chairman The hon Member's time is up

Shri Goray Please give me only a couple of minutes more

So far as Maharashtra is concerned -I am not talking only of the city of Poona-I think that the Railway Ministry has not treated the region of Maharashtra kindly Sir, we have been asking for the last so many years that something should be done to develop the line from Bangalore to Poona or from Miraj to Poona and Mira; to Latur Similarly we have been asking for a West Coast line ie the Konkan Railway By not granting this just see what you are doing The Konkan Railway is such an essential thing even from the Defence point of view that I thought that the Railway Ministry will not grudge us a few crores But they have told us, "No" and the hon Minister has left no doubt in our mmds that no new line will be opened But Sir I would like to request him once more that because there is no railway on the Konkan coast what is happening is that the passengers have to pay pies per mile, if they travel by

steamer, and nine pies per mile if they travel by State transport means that you are really exploiting the passengers there If a railway was to be built, it will reduce the burden on the ordinary passenger and the common man Not only that but if from Dewa to Dasgaon a railway of 90 miles were to be built, you will find that the concentration of industries that is taking place in Bombay will be reduced The industry will get dispersed and it will lead to a balanced development of the whole region Also, the criterion that has been laid down by the Railways that any new line should be m a position to fetch 5%, I think, will be satisfied So, I would once more request that this Konkan Railway and Miraj to Poona and Mirai to Latur lines should be considered favourably

Sir one more point and I will conclude We have been told that though the Railway is not doing anything by way of developing these lines we are going to have electric railway from Bombay to Bhusaval Sir, may I say that this is the proverbial carrot before the donkev? It is not going to take place If you look to the provisions in the Demands for Grants, you will find that just Rs 5 lakhs have been sanctioned for this year for the so-called electr fication scheme of the track from Igatpuri to Bhusaval Just be frank and tell us, Maharashtra is not going to be given anythingno electrification, no broad gauge, no Konkan Railway You can go on shouting till you are hoarse but you are not going to get anything" Sir, this sort of hoax should not be played on the people I know that you are not going to build the Bhusaval line All that you have said is that you will do something which is very necessary by way of preliminary

Shri Dasappa (Bangalore) Most of us are in your company

Shri Goray: So, I would request the hon Railway Minister to at least take up something in Maharashtra and try to justify Shri 'Keshava (Bangalore City) Why only Maharashtra?

Shri Goray: I will certainly support you

Let the hon Minister look to the whole southern region I would like to point out that there is going to be a sort of imbalance because the region north of Narbada is going to be developed very fast. You are going to have three or four steel plants with Rs 150 crores for each plant-plus the railway development I wish to tell you as a student of American history that it was this imbalance between the north and the south that created social tensions and a time came when the South fought the North Nothing of this sort ought to happen here This sort of imbalance must not be there Let us develop the economy of the whole country in such a manner that there will be no marked difference between development in the north and the development in the south

श्री उद्दर्श (मडला—रिक्षत—ग्रनुसूचित ग्रादिम जातिया) सभापित महोदय रेलवे मत्री महोदय ने हरिजनो ग्रीर ग्रादिवासियो के लिए रेलवे मे नौकरियो के जो सुरक्षित स्थान दिये हैं वे मही मही तरीके मे हरिजनो ग्रीर ग्रादिवासियो को मिले इस के लिए उन्होंने हर जोन मे एक एक ग्रधिकारी मकरर किया है। यह बहुत खुवी की बात है ग्रीर इस के लिए में उन्हें घन्यवाद देता हू। मुझे यह भी ग्राशा है कि ग्रव ये ग्रधिकारी सही सही तरीके से काम कर के, जितना हरिजनो ग्रीर ग्रादिवासियो का रिजर्वेशन है उस को पूरा करते रहेंगे।

दूसरी प्रार्थना में उन से वह करना नाहता हू कि मध्य प्रदेश, उडीसा और ग्रासाम के म्नादिवासी मागो में रेलवे लाइन निकालने की भ्रस्थन्त झांबस्यकता है, इस लिए समया-नुसार वे इस बाल का क्याल रखे।

में उन को इस बात के लिये भी धन्यबाद देना बाहता ह कि घव रेलवे मे दो फेडरेशन नहीं होगे-एक ही फेडरेशन रहेगा। इस की बहुत प्रावश्यकता है। मुझे कुछ रेलवे का भनुभव है। मैंने रेलवे में खुब्बीस साल नौकरी की है। मैं चार साल जिंदफार्म का कुली रहा । उस के बाद तीन माल तक पोर्टर रहा ग्रार प्रोमोशन लेते लेते ग्रास्तिर में हाऊबाग-जवलपूर सरीखे बडे स्टेशन पर गडज क्लक हो गया । १६४३ में रेजिंगनेशन दे कर मैं माशल सर्विस में लग गया ग्रीर बाद मे पानिटिक्स म पडा । में उस जमाने के कामी में मीर श्राज के नामों में ग्रन्तर देखता है। इस में कोई शक नहीं कि रेलवे में दशस्तिया ता बहुत हुई हैं, लेकिन, जैसा कि मेरे पूर्वबक्ता ने कहा है, रेलवे के तीसरे और चौथे वर्ग के कर्मचारियो मे---सासक्र चांथ वर्ग के कर्मचारियो मे-इननी सुस्ती या गई है कि उस का प्रन्दाजा नहीं किया जाता है। में ने भी चौथे वर्ग में नौकरी की है भीर इस लिए में जब उस समय के भीर भाज के तीसरे भीर चौथे वर्ग के कर्मचारिया की तूलना करता ह, तो मैं सोचता ह कि भ्राज रेलवे में क्या होने वाला है ? मेरे साथ काम करने वाले पचास फीसदी व्यक्ति ग्रभी भी नौकरी में है। वे कहते हैं कि यह क्या हो रहा है ? वे सोचते है कि किसी भी सूरत मे हमारी सर्विस पूरी हो भौर हम रिटायर हो जाये । ब्राज जो नये नये कर्मचारी देखने को मिलते हैं. उन मे काम करने की लगन नही है। बल्कि उन में हमेशा यही स्थाल रहता है कि अगर हम कोई ऐसा वैसा काम करेगे, तो हम को रुपया दो रुपया जुर्माना ही तो होगा, वह मामला युनियन के पास चला जायगा घौर जुर्माना माफ हो जायगा, हमारी युनियन हमारे लिए यहा से वहा तक लडेगी । मैं रेलवे के हैडक्वार्टर में रहता हूं । नैनपुर साउध-ईस्टर्न रेलवे में नैरो-गेज का डिस्ट्रिक्ट हैडक्वार्टर है । यहां पर लगनग तीन हजार रेलवे एम्पनाईज हैं। वहां पर दो युनियन्त्र हैं--- एक तो भ्राई॰ एन॰ टी० य॰ सी॰ से एफ़िलिएटिड है भीर इसरी

[श्री उइके]

कम्युनिस्ट पार्टी की युनियन है। इस विषय को मैं उतनी भ्रच्छी तरह एक्सप्लेन तो नहीं कर सकंगा, लेकिन फिर भी रेलवे मिनिस्टर इस ग्रोर ध्यान दें। जो कम्यनिस्ट पार्टी की युनियन है, उस के ज्यादा सदस्य लोको डिपार्टमेंट के हैं, जो कि ज्यादातर मशिक्षित हैं। यह देखने में माता है कि माई० एन० टी० य० सी० से एफ़िलिएटिड रेलवेमैन्ज कांग्रेस के सदस्य ट्रेफ़िक डिपार्टमेंट, इंजीनियरिंग डिपार्टमेंट और दूसरे डिपार्ट-मेंट्स से सम्बन्ध रखते हैं भीर वे शिक्षित होते हैं। इस यनियन के सदस्य थोड़े हैं, जब कि पहली युनियन के ज्यादा हैं। हर महीने डिस्ट्रिक्ट भाफ़िसर्ज की मीटिंग होती है भौर मैं उस की प्रोसीडिंग्ज में देखता हूं कि डिस्ट्क्ट घाफ़िसर्ज लेबर यनियन के कर्मचारियों से दबते हैं भीर रेलवेमैन्ज कांग्रेस, जो कि माई० एन० टी० यु० सी० से एफ़िलिएटिड है, के अधिकारियों—विकंग प्रेजिडेंट या प्रेजिडेंट-से उतने नहीं दबते हैं, क्यों इनका काम सीधा रहता है। भ्रगर किसी नौकर ने कोई ग़लती की है, तो रेलवेमैन्ज कांग्रेस धिकारी उसी समय उस को बतला देते हैं कि यह तुम्हारी ग़लती है और इस लिए हम इस को ग्राफ़िसर्ज बोर्ड में नहीं रख सकते हैं भीर इस की भपील नहीं कर सकते हैं। लेकिन कम्युनिस्ट लेबर यनियन का जहां तक प्रश्न है, भगर किसी ने चोरी भी कर ली है, तो भी बे कहते हैं कि हम तुम को छुड़ायेंगे।

मैं दस साल से डिस्ट्रिक्ट हैडक्वार्टर के नैनपुर स्टेशन से ट्रेन में बैठता था रहा हूं। में देखता रहा हूं कि एक एम० पी० होने के नाते रेलबे स्टेशन वाले मेरा कुछ भदब करते थे। लेकिन इस बार यहां भाते समय जब में स्टेशन पर भाया, तो में ने देखा कि सारा स्टेशन यहां भावत समय जब में स्टेशन पर भाया, तो में ने देखा कि सारा स्टेशन बड़ी भच्छी हालत में है भीर सब क्रमेंचारी बिल्कुल भप-टु-डेट हैं। में ने एक रेखबे कर्मचारी से पूछा कि माज क्या बात है उसने बताया कि वह को भावमी कुम

रहा है, वो पंद्रह बीस दिन से घाया हुआ नया डी॰ टी॰ एस॰ है, वह बड़ा फ़ाइन करता है, बड़ा कड़ा है। मेरे कहने का ताल्पर्य यह है कि केवल उस के रात को प्लैट-फ़ार्म पर घुमने से ही सारे लोग भ्रपने भ्रपने कामों में लगे हुए थे मैं उस दिन यहां नहीं प्राया भीर वहां ही रुक गया । मैं दूसरे दिन डी॰ टी । एस • के बंगले पर गया भीर उस को धन्यवाद दिया । मैं ने उन से कहा कि मैं ने दस साल से नैनपुर स्टेशन पर इतनी सतर्कता नहीं देखी, लेकिन ग्राप के ग्राने से यहां पर मैं सब भोर सतर्कता देख रहा हं भीर वह मुझे यहां के नौकरों से मालूम हुई। एक बात भीर मुझे वहां के दफ्तर के पुराने भिधकारियों से मालूम हुई । उन्होंने कहा--ग्रीर मेरे सामने कहा-कि डी० टी० एस० हमारा कुछ नहीं बिगाड सकता है, जो डी० टी० एस० यहां पर ज्यादा कड़ाई से काम लेना चाहता है, वह ज्यादा दिन तक यहां नहीं रह सकता है, ज्यादा से ज्यादा तीन महीने, इससे अधिक वह यहां पर नहीं रह सकता है। यह एक विचार-धारा है कि जो ग्रधिकारी सख्ती के साथ श्रपना कारोबार करना चाहता है, थर्ड क्लास भी फ़ोर्थ क्लास के कर्मचारी उस को वहां टिकने नहीं देते हैं। वे उस को वहां से भगा देते हैं ग्रीर इस का एकमात्र कारण कम्युनिस्ट माइंडेड यूनियन होती है। राइट हो या रांग इस बात की कोई परवाह नहीं की जाती है। बल्कि वे लोग तो मारने के लिए भी तैयार हो जाते हैं। रेलवे में धाफ़िसर्ज की जान खतरे में रहती है।

18 hrs.

में यह भी कहना चाहता हूं कि कर्मचारियों को जितनी एमिनिटीज ग्राप देते हैं,
उन को भी वे सही ढंग से काम में नहीं ला
सकते हैं। इस तरफ़ ध्यान देना जरूरी है।
रेलवे कर्मचारियों को जितने सुभीते भीर
जितनी तम्ब्बाह मिलती हैं, दूसरे लोगों के
अनुपात से वे बहुत शब्दों हैं। इन के बरावर

इसरे कोई सरकारी कर्मचारी नही है। प्राज स्विति यह है कि रेलवे लाइन के दस मील इचर भौर दस मील उघर काश्तकारो को मजदूर नहीं मिलते हैं और वह इस लिए कि रेलवे में मजदूरो को पंद्रह रुपये महावार नही मिलते हैं, बल्कि भगर कोई गैंती मारने लगा, तो उस को सत्तर रुपये मिलने लगते हैं, ग्रगर कोई इंजिन पोखने लगा, तो उस को भी सत्तर रुपये मिलते हैं। इस कारण रेलवे की मामली फ़ोर्घ क्लास लेबरर की नौकरी के लिए दो सौ से एक हजार रुपये तक दिये जाते है। इन सुभीतो और इतनी तन्स्वाह के होते हुए भी हम देखते हैं कि चालीस रुपये पाने वाले दूसरे सरकारी कर्मचारियो के घर की हालत जितनी भण्छी होती है, सत्तर रुपये पाने वाले रेलवे कर्मचारियो के घर की हालत वैसी नही होती है। हम रेलवे हैडक्वार्टर्ज में हर एक तन्स्वाह के दिन देखते है कि रेलवे एम्पलाईज दस्तखत कर के पे क्लर्क से तन्ख्वाह ले कर धाते हैं और बाहर जो डडे वाले पठान बाडे रहते है, वे उन से तन्ख्वाह ले कर धपने खीसे में डाल लेते हैं भौर चूकि उन लोगो के पास शाम को खाने के लिए नही होता है, वे कर्ज लेने उसी दिन चले जाते हैं। मैं ने ऐसे ऐसे मेहतरो को देखा है, जिन के यहा पाच पाच आदमी नौकरी में है भीर एक एक भादमी को सत्तर रुपये तन्स्वाह मिलती है, लेकिन उन की पूरी तन्ख्वाह साहकार ले लेता है। मेरे वगल में एक साहुकार रहता है। वह कहता है कि हर महीने एक हजार ब्याज का मुझे रेलवे वाले देते है। इस तरह से बारह साहुकार हैं हैडक्वार्टर के स्टेशन मे । भ्रगर रेलवे यूनियन्त्र सही ढंग से कर्मचारियो का भला करना चाहती हैं, तो उनको देखना चाहिए कि रेलवे कर्मचारियों के कर्ज लेते का न्या कारण है भीर उस का कुछ उपाय उन को करना चाहिए । स्नास तौर पर सोको एम्पलाईज ज्यादातर कर्जदार पाये जाते हैं। इस विषय में एक सरवे किया जाना चाहिये । उन की तमक्वाह से रेलवे

धर्वन बेंक का पैसा कटता हुआ मिलेगा । ' मैडिकल एडवान्स भी कटता हुमा मिलेगा । इबर रेलवे एम्पलाईज को जो दुर्गा पूजा और दिवाली का एडवान्स देना भी शुरू किया गया है, वह बन्द कर देना चाहिये। वह एडवान्स किसी काम में नही माता है सिवाये जुए भीर शराब के । वे लोग इन कारणो से कर्जदार होते हैं और फिर उन का कित काम में नहीं लगता है। उन का ध्यान सिर्फ इसी तरफ़ रहता है कि यूनियन वाले दस की बारह तनस्वाह करने के लिये कहें भीर हम उन के पीखे चल पड़ें। तब उन को राइट भीर राग का कोई स्थाल नही रहता है भौर वे इसके लिये भला बुरा काम करने के लिये तैयार हो जाते हैं। इस बात का सरवे करने की जरूरत है कि जिन लोगों को निर्फ चालीस रुपये मिलते हैं, उन की हालत सत्तर रूपया पाने वाले इन कर्मचारियों की हालत से क्यो ग्रच्छी होती है। इंजीनियरिंग डिपार्टमेट में जो नौकर हैं, वे दो नौकरी करने के बाद ही दो खडी की खेती ले लेते हैं, एक गाय भौर एक भैस ले लेते हैं, अपनी भौरत के लिये चान्दी भौर सोने के खेवर बनवा लेते हैं, लेकिन ग्रगर ग्राप एक लोको ड्राइवर को देखें जिस को सौ, डेढ़ सौ रुपये मिलते है, तो ग्राप को उस के पास कोई बकाया नहीं मिलेगा, न ही भौरत के जेवर मिलेगे धौर न ही कोई मकान बनाया हुआ मिलेगा । इस चीज को देखना बहुत जरूरी है।

मुझे कहने को तो बहुत कुछ कहना था लेकिन चूकि समय नहीं है इस वास्ते में उन सब बातों को मंत्री महोदय को लिख कर भेज दूंगा। ग्रब में केवल एक दो बातों अपने चुनाव क्षेत्र के सम्बन्ध में कहना चाहता हूं। नैनपुर जो कि एक डिस्ट्रिक्ट हैडक्वार्टस स्टेशन है उसके एक साइड में पाच रेलवे लाइनें हैं भौर दूसरी साइड में चार लाइनें है और वीच में वह स्टेशन स्थित है। इस स्टेशन के चारों घोर बस्ती बसी हुई हैं। इस बस्ती के कोगों को टिकट सेने के किये

[श्री उइके]

ना ब लाइने व चार लाइने कास करके जाना पड़ता है। साथ ही साथ यहा पर दिनरात शंदिग होती रहती है और जो लोग टिकिट लेने जाते हैं उनकी जान को खतरा बना रहना है। बीच में बुकिंग ग्राफिस होने में बहुत मुक्किल का मामना करना पड़ता है। उसको वहा से निकाल कर किसी माइड में लाना बहुत ग्रावक्यक है। में चाहता हू कि इस ग्रोर मंत्री महोदय जल्दी ध्यान दे।

वहा पर एक फुट ग्रावर किज की भी में छ माल में माग करता ग्रा रहा हूं लेकिन ग्रभी तक मेरी इस माग का मजर नहीं किया गया है। फुट ग्रोवर क्रिज न होने की वजह से लोगों को छ लाइने ग्रौर पाच लाइने कास करके ग्रामा जाना पडता है। में चाहता हू कि मंत्री महोदय इस ग्रोवर क्रिज की व्यवस्था कर दे।

यहा पर चारो तरफ बस्ती बसी हुई है। जितना भी रेल का गदा पानी झाता है वह इस बस्ती की तरफ झाता है और बस्ती में जो पीने के पानी के कुए है उसमें बारिश का पानी भर जाता है। वहा के सिविल सर्जन ने रिपोर्ट दी है कि पिछले माल झाठ आदमी इस बस्ती के कालरा से मर गये थे और यह इस गन्दे पानी की वजह से हुआ। में प्रार्थना करता हू कि पत्थर की एक पक्की नाली दोनो तरफ बाध दी जानी चाहिये ताकि यह गदा पानी बस्ती वालो के कुए में न जा सके। और बस्ती वालो को इस गन्दे पानी से जो नुकमान हाता है उसमें उनको छुटकारा मिल सके।

प्रव में उन मेहतरों के बारे में कहना बाहता हूं जो कि रोड साइड स्टेशम पर काम करते हैं। पहले भी में ने इनके बारे में प्रजं किया था धीर प्रव दुवारा करता हूं कि इनके लिये क्वार्टरसं रोड माइड स्टेशस पर जकर होने चाहियें। ये प्रस्पृश्य लोग होते हैं बीर उनको कोई भी किसी भी किराय पर मकान नहीं देता है। इनकी जब ट्रायफर करनी हातो है तब मुश्किल हो जाती है क्योंकि मकान नहीं होने हैं। में प्रार्थना करता हूं कि जितने भी रोड साइड स्टेशस है वहा पर मेहतरों के लिये क्वाटमें का मब में पहले इतिजाम किया जाना चाहिये।

धन्त में में माननीय मंत्री जी को उस ग्राव्यासन के लिये धन्यवाद देता ह जो कि उन्होंने ग्रादिवासियो तथा हरिजनो को नौकरिया देने के सम्बन्ध में दिया है।

Shri Ajit Singh Sarhadi (Ludhiana) Mr Chairman, Sir, I also rise to draw the attention of the House to certain matters pertaining to the working of the Railways, particularly the Northern Railway

The main subject on which I would like to speak is overcrowding Several hon. Members who have preceded me have already discussed this, I am alive to the difficulties of the Railway Ministry about the availability of coaches and locomotives I also know that they do their best to lesson overcrowding, as far as possible But I would respectfully submit that in the matter of lessening of overcrowding there should be fixation of certain priorities

In this connection the hon Minister may be aware that over-crowding in trains is maximum on the Northern Railway I have not been able to trace the figures relating to last year in the papers that have been circulated to Members, but looking through the figures pertaining to the year 1955-56 I find that the average overcrowding in the Northern Railway is as much as 42 per cent and this also includes, the House would appreciate, the coaches that go empty I have had many occasions to travel on the Kalka Mail from Chandigarh to this place and invariably the first class

coaches are vacant, and it is included in the average percentage of overcrowding.

So my point is this, that on the Northern Railway the over-crowding is maximum and this has got to be looked into. At present, as the House may be aware, there are three trains available on the Delhi Ferozepore each side. There are 8 trains each way available between Delhi and Amritsar, which include a janata express between Delhi and Pathankot that goes via Amritsar. We also find that the Delhi-Pathankot section is served by three trains which also include a janata express via Amritsar. You will find that there is a tremendous amount of overcrowding in the third class coaches. On one occasion I had to travel by a third class coach and I found that there was too much overcrowding Unfortunately this is not being looked into

I approached the Railway Board for more janata expresses and in one of the communications pertaining to the Delhi—Amritsar line, it was conceded that overcrowding was very high.

"There is overcrowding in the train on this section. The need for additional trains is recognised, but its introduction is not feasible due to (i) non-availability of spare line capacity on the Delhi Ambala section for an additional train; introduction of such a train will be at the cost of essential goods traffic, which is not desirable and (ii) paucity of coaches and locomotives."

I would submit that the passenger service must have priority over any other service. We are in peace time now. Of course, if there is war, certainly goods traffic would have been more important. But I fail to understand why priority should not be given to passenger service and why so much overcrowding should be allowed.

When I approached the railway authorities for additional trains on

the Delhi-Ferozepur line and Delhi -Pathankot line, I was told that the percentage is not such as to warrant running additional trains. Of course, they were kind enough to increase a coach here and a coach there. But I would beg of the Railway Minister to run additional trains and reduce overcrowding. When they say that the percentage is less, I do not know how it is. You find that in railway station or in any intermediate big station, overcrowding is very high. Of course, I appreciate their difficulties But when the question of priority comes in the matter of lessening of overcrowding, I submit that the Northern Railway, particularly the area north of Delhi should be given priority in the matter of provision of additional coaches and additional janata expresses. This is my first point.

The second point to which I beg to draw the attention of the Railway Minister is about sleeping accommodation, which is one of the amenities provided for the passengers. In this connection, I understand that this experiment is being tried on 12 pairs of trains in India But unfortunately the area north of Delhi has not been selected for that purpose, I do not know why it has been kept out. There is more of night travelling on this side also I hope sleeping coaches will also be provided on the Northern Railway.

I am not enamoured of air-conditioned coaches at all. I would say that this should be absolutely eliminated and I believe that is the policy of the Railway Ministry also, and instead you should have third class coaches. But when you come to airconditioned coaches, I find there are three trains running from Delhi to Calcutta, Delhi to Madras, Delhi to Bombay and so on. I cannot understand why this amenity has been excluded in the area north of Delhi. Possibly they think that because there is more of winter on this side than in the south, heating arrangement is not necessary on this [Shri Ajit Singh Sarhadi]

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side! I cannot see why when there are three trains with air-conditioned coaches running towards the south, there is none towards the north.

Shri Panigrahi: The south will declare independence.

Shri Ajit Singh Sarhadi: If it were possible; not otherwise.

Another passenger amenity to which I would like to draw the attention of the hon. Minister is this. There are 613 railway stations on the Northern Railway which have not got raised platforms. Again this number is the maximum on the Northern Railway when compared to the other railways. Whereas on the Northern Railwav there are 613 railway stations without raised platforms, we have got on the Southern Railway only 426, Central Railway 314. Eastern Railway 292 and North-eastern Railway 596. The provision made last year for raising the plaforms on the Northern Railway was only 25 Here again in the matter of providing passenger amenities, the north has not got its due share, to which I would draw the attention of the hon. Minister.

I now come to the question of new lines. The main line to which would draw the Minister's attention is the Jagadhari-Chandigarh-Rupar -Ludhiana line. You must appreciate the importance of Chandigarh m Punjab. We are well aware of the colossal amounts poured into Chandigarh for its development. If this line is constructed, we would contribute a great deal to its natural development instead of its artificial development. It is not a long line; it only comprises of about 106 miles. The survey was made as far back as two years, but we have not heard anything about it. Last year, my friend, Shri Moolchand Jain took up this matter with the Deputy Minister. Again today I plead before him that it is most essential that this line should be taken up as early as possible in case the natural development of Chandigarh is desired.

Another line to which I would draw the attention of the hon. Minister is the line connecting Moga and Bhatinda. I understand his difficulties. He has got to provide lines for Rourekela and other steel plants. At present industries are engaging most of his attention, but the agricultural development of the country too must engage his attention. My name-sake, Shri Ajit Singh, who represented Bhatinda constituency took up this point last session. The opening of this line will do a great deal for the development of the agricultural economy in that area which is the granary of Punjab. If Punjab is the granary of India, this area is the granary of Punjab. So, the development of that line needs attention. These are the general observations I have to make.

Now I beg to draw the attention of Minister particularly to one matter relating to my constituency, namely. Ludhiana district. He knows very well that this district is very important industrially in Punjab. Rather I feel it is the most important town; you can call it the Manchester of India. The most unfortunate thing is that there the mam town is split up from the Millargan; area by a railway line. I tabled a question and I asked for how many hours is the traffic closed on the grand trunk road at the railway gate that splits the Millarganj area from the Ludhiana town. The reply was given that it was closed for seven hours and 20 minutes. One thing I would say here. The total working hours are generally 14 to 16. The rest of the day is taken hours. away by the sleeping nearly one half of the time the gate is closed to traffic on the G.T. road. It is not only dislocation to general traffic but dislocation to the Millerganj area in Ludhiana city. When I questioned about it, the reply was that the matter is under active consideration and is in consultation with the government concerned, or with the State Public Works Department. I request the hon. Railway Minister to take note of this.

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Shri Jariivan Ram: We will expedite it.

Shri Ajit Singh Sarhadi: I request that this matter should be considered urgently. It is most essential. As it is, the queue of the cars and the buses and other vehicles at the gate extends to a mile. So, I request the hon. Minister to attend to this. It is a most essential thing, and in the interests of justice not only Ludhiana but to the industries there, the work must be expedited.

Mr. Chairman: Kumari M. Vedakumari.-She is not here. Then, Shri K G. Deshmukh

Shri K. G. Deshmukh (Ramtek): Mr. Chairman, I thank you for the chance you have given me to take part in this debate. I would like to make a few points regarding my constituency. It is a matter of great satisfaction that the number wagons loaded has shown an increase of 6.18 per cent over the figures shown last year, that is, during 1956-57. But, at the same time, I regret that nothing of this increase has come to the lot of the orange-growers in Nagpur. I have figures to show that no adequate quota is being given for the transport of oranges from Nagpur to the outside stations.

As you know, most of the Nagpur oranges are sent either to Delhi or Calcutta or Bombay from the Nagpur station. I understand there is an Orange Advisory Board working at Nagpur. The Divisional Commercial Superintendent of Nagpur is the Chairman of that committee or Board. There are some non-officials on that Board. One non-official is an important person and another is an M.L.A. Both are members of that Board. They have written about it, and the Chairman had promised to supply an adequate quota of wagons rather, a certain quota, not a really adequate quota,-for the orange growers during last year. But even 50 per cent of it was not supplied to them. This is the existing position in that part of the country.

Orange is a perishable commodity. It comes under the perishable list in the railway lists. It was promised by the railway administration that while distributing the quota for wagons... adequate preference would be given for perishable articles like oranges. Still, I do not understand why this is not being done though it is promised by the railway administration and by the Divisional Commercial Superintendent at Nagpur.

Another thing that is lacking regard to these oranges is that certain types of wagons alone are to be employed for the transport of these perishable goods, especially oranges. The main orange crop comes in during summer and in that season a special type of wagons is needed for transporting the fruit. That is called This type of ventilated wagons. wagon is not supplied to the traders. If such type of a wagons are not available in sufficient quantities. I request the hon. Railway Minister to supply at least wagons with wooden floor or something like that. At least that type of wagons should be supplied.

The third thing is this. It is a very strange aspect. It was promised to the orange growers that freight will be lessened for transporting oranges. As far as bananas are concerned, I come to know that the freight has been reduced for the transport of bananas. But it has not been reduced in the case of oranges. Both these fruits come under the head, "Fruits and Perishable goods". But I do not understand why it has not been considered, namely, the freight should be reduced in the case of export of oranges. I request the hon. Railway Minister to attend to this aspect of . the matter as early as possible.

I next come to some local difficulties in my constituency. Amravati is close to my constituency, and the hon. Deputy Minister of Railways had been there, and he knows it is the second largest city in Vidarbha. A railway line passes through that city.

[Shri K G Deshmukh]

For the last four years we have been asking for an over-bridge at that particular point of the railway line It was promised The budget provision is there since the last four years But I do not understand why the work has not been undertaken so far

Shri Jagjiyan Ram: The State Government

Shri K. G Deshmukh. Of course, I was asked by the then Railway Minister. Shri Lai Bahadur Shastri, approach the State Government I approached them and they said that they had also made a budget provision on their part But nobody is doing the work The budget provision is there since the last four years, m both the budgets—the Central as well as the State budget I do not know why they have not taken up the work vet Though the money is there and the provision has been made, the work remains to be done Every year, the amount is provided and it lapses I therefore request the hon Minister here, as a Member of the House, to take up this work or at least initiate the work

The other thing that I want to refer to is a passage at Narakhed on the Central Railway It has been promised since the last four years or so, that an over-passage would be provided there It is a very minor one which they have promised to put up I request them to do that at the particular point where the Central Railway crosses the road The absence of an over-passage there causes great inconvenience to the people, because the city is on the one side and the people have to go to the other side from the city Everytime, they have to cross the railway line, and it is difficult and dangerous to cross the line

These are some of the matters relating to my constituency, and I hope the Railway Minister will do at least some little things for my constituency which I have put before

him Especially, the oranges from Nagpur are very famous and nearly 75 per cent of the oranges of the whole country is grown m and around Nagpur So, facilities at cheap rates should be provided for export these oranges from Nagpui It that is not done, it would be a national The oranges would perish, and they are grown mostly in summer season So, I request the hon Minister to take these facts into consideration and help the export

Shri Balakrishnan (Dındıgul)-Reserved—Sch Castes) Sir, I rise to speak a few words about improvement to certain railway stations and construction of some new lines and on some other points which are mostly related to Madras State First of all. I take the point of overcrowding Take, for instance, the GT Expresses and the express which runs from Bombay to Madras From Bombay to Madras, there are two trains which are running daily These two trams are overcrowded because the people from Andhra Pradesh and Mysore also go by that train So, those trains are always overcrowded There is a Janata Express running bi-weekly between Madras and Bombay If that train is run daily, overcrowding can be reduced So, I request the hon Minister to consider the matter

Now, in the GT Express, there is always overcrowding I understand that ordinary third-class coaches are going to be attached to the bi-weekly de luxe tram That apart, I would request the hon Railway Minister to send the de luxe train daily to Madras and back, because summer has begun and the people are prepared to travel by the train

Now we are told that the De-luxe train is not very popular It is not very surprising I know the reason for it Recently, I happened to travel by that train, and I found that the seating arrangements are very inconvenient They have not got adjustable chairs But people from Madras to Delhi have to travel for two days and two nights. So, they must have some relaxation. The seats must be arranged in such a way that they can relax. If adjustment of seats is made in the De-luxe trains and more amenities are given to the passengers, more people will travel by that train. So, I request that this matter may be considered.

Then I come to the question of dining car. I do not know why the dining car is being detached at Kasipet. Originally, the dining car used to go up to Madras. Now people who are travelling Delhi to Madras are suffering in the mater of food after Kasipet; sometime even the M.P.s. become victims. After all, it is only a small matter. By sending the car up to Madras, there will not be much loss to the Government. So, I request the Minister to be kind enough to send the dining car up to Madras. Then, not only the passengers but even the MP.s. will be grateful to him.

I will now refer to Dmdigul junction, which is an old junction. There is no separate waiting hall for the third-class passengers. The passengers are simply allowed to lie down before the booking office. So, I request the Railway Board to consider the question of building a separate waiting hall for the third-class passengers at Dindigul. Then, due to scarrity of water, trains starting from Dindigul are delayed. So, something must be done to improve the water supply position at Dindigul junction.

Then, I would like to invite the attention of the Railway Minister to a famous pilgrim centre called palani. It is very famous in South India. Palani is very famous for its Panchamrithan. But there are no amenities for passengers at the Palani railway station. The arrangements for waiting hall and other facilities are very very poor. The railways are getting more money from that station, because thousands and thounsands of people are going to Palani every day from

Mysore; Andhra, Kerala as well as from Tamilnad. Even then, the amenities which are provided in the Palani station are very very inadequate. Waiting rooms for second class and first class passengers are very very small. So, I request the Minister to look into the matter and construct a pucca nice plantform and railway station at Palani.

I now want to say a few things about the Palani municipality. It is a poor municipality and so it is not in a position to maintain the sanitary and other facilities to the pilgrims. During testival times serveral lakhs or people gather there. So, the municipality has applied to the Government for the introduction of terminal tax. I understand that the Madras Government has also recommended it. the Religious and Charitable Endowments Board has recommended it. Since it is a poor municipality, I request the Minister to grant them permission to introduce terminal tax there.

Then I have to make a small request on behalf of my constituency. There is a small station near Dindigul called Ayyalur. Many people like milk vendors, vegetable vendors, coolies go to Dindigul from Ayyalur every day in the morning and return in the evening to their village. But there is no train which stops at Ayyalur. So, I request the railway department to stop the passenger trains which come from Dindigul at Ayyalur—Nos. 111 and 112—as it will be very helpful to the poor villagers.

I now come to the contruction of new lines. A new line between Paramakudi and Tuticorin or between Manamadurai and Maniyachi may be constructed. At present people from Travancore, Nagercoil and Tinnevelli, if they have to go to Rameswaiam, they have to travel more than 200 miles to Madura in the north and then travel to the south. If there is a line between Paramakudi and Tuticorin or between Manamadurai and Maniyachi, people need not go to Madura. They

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[Shri Balakrishnan]

can go to Rameswaram direct. Further, if that line is constructed, there will be a railway connection from south to north up to Calcutta in the east coast. I request that at least during the Third Plan period this line may be constructed.

Regarding the Dindigul-Gudalur line, Mr. Chettiar spoke about the importance of that line. This will be useful not only to Tamilnad but also to Kerala

About the China Salem-Kancheepuram line. I understand the traffic survey was made. The then Minister, Shri Lal Bahadur Shastrı said in his budget speech that this line will be taken up for execution But I understand that this line was not included in the 840 miles So. I request that this line may also be included in that Plan

Regarding electrification from Tambaram to Villupuram, I am glad and thankful that the Minister has announced that this work will be taken up soon. Due to scarcity of electric machinery, this work was already delayed. So, I hope that hereafter this work be taken up expeditiously.

Sir. Regarding the Bangalore-Salem line. I am told that it is under the consideration of Government whether this line should be constructed as metergauge or broad-guage. Since there is already a broad-gauge, line there is no point in constructing any more new metre-guage lines So, I request the Minister to construct this line also as broad-guage. That will be more useful than metre-gauge

With these few remarks, I conclude my speech.

Shri Basumatari (Goalpara-Reserved-Scheduled Tribes): Mr. Chairman, I come from a State which has been suffering from transport difficulty since the British regime. During the 150 years of British regime, Assam has not got sufficient railway lines.

They have got only 1,800 miles of railway lines in an area of 85,000 sq. miles. So you can easily imagine how Assam is suffering from transport difficulty. In Assam there are no industries or other projects because of transport bottleneck.

1.39 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

After partition most of the railways have gone to Pakistan Then, the State of Assam was isolated from the rest of the country. So, you can imagine now it would have affected the people of that poor State After the achievement of independence, I do not think our Government has taken keen interest in this backward State of Assam.

There are only three trains from Calcutta to Assam, and they also go very slowly For about 700 miles they take 36 hours So, on an average it comes to about 19 miles per hour. Therefore, the people of Assam nowadays call that tram a bullock cart. There is a line from Rangiya to Tezpur, a distance of 100 miles The trains run at late hours and the speed is about 10 miles Everywhere this is the case and I do not think the Government is taking interest in this backward State There is a popular feeling everywhere that the people in this State are receiving a stepmotherly traeatment from the Centre That is a fact also Therefore, I request the hon Minister to take a keen interest about this Of course, the other day, our Deputy Minister visited our State and I think he has been apprised of the difficulties felt in the State.

I have already said that this State of Assam is very backward and it cannot be compared with any other State in India. Every time we approach the Government for development of this industry or that, we are told about this transport bottle-neck

Every development work depends on the transport facilities that are evailable and the capacity of the railway to handle the traffic. I do not see why the Government of India has not taken keen interest in respect of this State. After the achievement of Independence, not an inch of railway line has been constructed here. As I have stated, the 18,000 miles of line still stand. I have heard many speakers ask how many miles of new lines have been constructed. Not a single inch of line has been laid on Assam. You can imagine how we are treated. We appeal to the Government of India to take an interest in Assam.

There are plenty of resources in Assam. There are hills, there are dales, there are rivers, everything is there. Only because of the transport bottle-neck we are not developing. If you open a railway line from Bongaigaon to Garo Hills and Goalpara, this will facilitate the development of the cement industry, coal industry and so on. The other day the hon. Members Shri Hem Barua and Shrimati Mofida Ahmad stated these things I do not like to repeat. I want to add some more line Tripura is also merging with Assam. They do not want to merge with Assam because of lack of transport facilities. There is not a single line connecting it with India. They have to come by air. A line from Badarpur to Tripura will greatly help them and Tripura will merge with Assam. I request the hon. Minister to take this into consideration. So also Manipur is in the same condition. There is no railway line connecting Manipur. So, they have to go by air from Calcutta to Manipur. You can imagine the difficulties they have to face. I request the hon. Minister to take an interest in this and open a line from Manipur Road station to Manipur via Naga Hills.

You know troubles from the Naga people. These troubles are there only because they have no contact with the plains people. They do not also look to the plains people. If you open up a railway line, easily they can be contacted by the plains people. I request the hon. Minister to take up that line. In the Budget, they have said that there is no programme for opening up new lines. If you do not make a special case in the case of this undeveloped area, how can Assam come in the same level as the other advanced States? I request the hon. Minister to consider this point.

Another line is to be opened from Rangapara to North Lakshimpur. There is now only one P.W.D. road. If you open up a railway line, there can be contact with the N.E.F.A. areas easily. If you want to develop this N.E.F.A., area, a railway line is very necessary. Unless you open a line of communication, how can you develop the N.E.F.A. area? It will remain N.E.F.A. area. It will not be educated or become enlightened. I request the hon. Minister to think about this.

I wish to make a general point about administration. After achieved Independence, the Railway administration is deteriorating. you have a station, there is no water. If you have a waiting room, there is no latrine, there is no chair. I do not understand why the Railway administration is not thinking about development on this side. If they think that Indian standard is like that and we should have such a standard, I do not like that. After the schievement of Independence, we should consider about the standards also. The standard is deteriorating and it requires to be looked into.

As regard the De-luxe train, the other day, travelled in it from here to Calcutta. I find there are so many anomalies. There is no sufficient accommodation. I am told that in the De-luxe train, three third class bogies have been attached which are not airconditioned. On account of this, there is overcrowding. The other day I had been to Calcutta. I took my family also with me. I had even reservation of the seats or myself and my

[Shr: Basumatar:]

family We could not get accommodation When I contacted the conductor, and I was tool that there are no coaches, that two three air-conditioned coaches ha! been cut off and third class coaches attached and they are short of accommodation They could not give accommodation even to people who had reserved already That is the difficulty we had to face I request the hon Minister not consider whenever they get any complaint that there is crowding, and revise As soon as you get any complaint, if you revise, how can you go on advancing the conditions of travel, I do not understand

I then come to to point about verbridges. There should be over-bridges in important places. As an example. I give the case of Funds which is going to be the headquarters of a new Zone. There is a road from North Gauhati to Hajo where there is a famous temple. People are held up there for long time even on account of shunting of trains. There should be an over-bridge here, for the North Gauhati-Hajo road.

There is a highway road from Pandu to Shillong On that road during train times the city people are held up for long hours and they are subjected to great difficulties. I request the hon Minister to order the construction of an over-bridge for this highway road.

There are very important stations in the Rangiya-Tezpur line in which for want of accommodation people are suffering like anything. They do not get water, they do not get shelter and in the rainy season, the people are suffering very great difficulties. I request the hon Minister to order contruction of standard waiting rooms at Rangiya, and also Bongargaon and Kokrajhar. This is a newly constituted sub-division and people have to rum from place to place. So, there should be one standard waiting room.

I thank the hon Minister for creating the new zone, and for the expension of the railways and development of our other sectors

They have established a separate zone for Assam, but we understand there should be more lines, more advancement made and vigilence will be taken to augment rail transport capacity for economic expansion and industrial development of Assam

श्री दलजीत सिंह (कागडा रक्षित अनु-मुचित जातिया) उपाध्यक्ष महोदय, रेल-वेज के मताल्लिक जो भ्रभी तक विचार हुन्ना है उसमे बहुत से मसलो पर रोशनी डानी गई है। मै समझता ह कि जब से मुल्क ग्राजाद हम्रा है उसके बाद से रेलवे ने नाफी तरक्की की है भौर लोगो को काफी सहलियते दी है। इसके ग्रलावा ग्रभी बहुत में भीर काम करने है जो कि अभी पाये तकमील तक नहीं पहच पाये है और उनको पहचने में सभी कुछ वक्त लगेगा। इनके प्रलावा में समझता ह कि बहुत से मसले जब मूहकमा मे एक्स-प्लायटेशन ग्रा जाता है तो ग्रपोजीशन पार्टीज होने वाले कामो के रास्ते म हायल हो जानी है। ग्रपोजीशन पार्टी के एक मानरेबल मेम्बर ने डार्क माइट पेश करने हए हमारे रेलवे मन्नी महादय के नाम को टकडे २ करके जग भौर जीवन को मलग करते हुए कहा कि उनके काल म जग भीर जीवन तो छट गया केवल एक राम का नाम हो रह गया है। लेकिन में उन चानरेब्ल मेम्बर से सहमत नहीं ह और में समझता ह कि रेलवेज एक बहुत बड़े उत्तरदायित्व को क्शानता से निभा रही है। तमाम मल्क भर के लोगा की जरूरते वह पूरी करती है भीर ग्राम जनता को वह हर प्रकार की सुविधा पहचाती है, वह उनकी तमाम जरूरी चीजें महैया करती है। इसलिए में समझता ह कि हमारे रेलवे मत्री महोदय का जो नाम है वह उसको सार्थक कर रहे है और जो उनका नाम जग भीर जीवन मिला हुमा है उसी तरह वे रेलवेज द्वारा देश भर के मोनो की एक दूसरे से मिलाते हैं और सब के लाने बीने और जरूरतों की चीजें जुटाते हैं।

हमारे वहां बहुत सी लेबर युनियंस बनी हुई हैं लेकिन अपोजीशन पार्टीज के लोग उनके पैरलल युनियन बनाते है लेकिन में यह कहने पर मजबर हं कि उनका नुक्तेनिगाह मुल्क को भागे लेजाने का नहीं होता हालांकि उनका नुक्तेनिगाह हमेशा यह होना चाहिए कि मुल्क को भ्रागे ले जाना है। भ्राज प्रजातन्त्र के जमाने में हम में घापस में एस्त-लाफ हो सकते हैं लेकिन जहा तक बुनियादी बातों भीर सिद्धान्तो का ताल्लुक है उनमे कोई मतभेद नही होना चाहिए। एस्त-लाफ हो सकते हैं लेकिन उनसे मुल्क के प्रति किसी की भी वफादारी या लाएलिटी मे फर्क नही भ्राना चाहिए। यनियने हमारी ऐसी होनी चाहिये जो कि देश भौर जनता का हित सदा ग्रपने सामने रख कर काम करें। जो युनियन बनी है वे एम्पलाईज के हित के लिए काम कर रही है और उनकी ख्वाहिश भीर कोशिश होती है कि एम्पलाईज अच्छी जिन्दगी बसर करे लेकिन मुझे ग्रफसोस के साथ कहना पडता है कि उनके मुकाबले पर दूसरी यनियस बन जाती है जो कि उनको ही किटिसाइज करती है। इस सम्बन्ध में मेरा श्रानरेबल रेलवे मिनिस्टर से निवेदन है कि जो सही युनियन है भीर उन्होने जो वर्कस की बहुवदी के लिए सुझाव दिये है, उन पर विचार करके जो सुझाव उचित भीर भच्छे हो उनको पूरा करने के लिए पुरा यत्न करना चाहिए।

इसी तरह जो बेल्फ़ेयर इंसपैक्टसं मुकरंर किये गये हैं और जो कि नेलवे मुलाजिमों की बस्तियों में घूम कर और वहां की पोजीशन स्टडी करके उन्होंने जो वक्तमं की बेहतरी के लिए सुझाय दिये हैं, वे सुक्षाव केवल कागजों तक ही महदूद नहीं रह जाने चाहिये बल्कि उनको अगर वे उचित हो तो अमल में लाने वा पूरा २ यस्न करना चाहिए। रेलवे के मुलाधिनों के बहुत से मसले ऐसे होते हैं जो कि बिना हल हुए पड़े रहते हैं। मान जरूरत इस बात की है कि ऐसे मसले जो कि मन तक मेजों पर पड़े हुए है मौर जिन पर ममल नही हुमा है उन पर जल्दी से जल्दी ममल करने के लिए जरूरी क़दम उठाना चाहिए।

जहां हमारे रेलवे मिनिस्टर महोदय का घ्यान रेलवेज द्वारा सारे मुल्क की बहबुदी करने की भोर है, मैं उनका ध्यान खास तौर पर हिन्दूस्तान के बैकवर्ड ऐरियाज की तरफ दिलाऊगा भीर उन पिछड़े इलाके के लोगों को खास तौर पर सहलियत देनी चाहिये। खास तौर पर पंजाब के बारे में जक करना चाहता हू जहां कि बहुत से इलाके बैकवर्ड है भौर गरीब है भौर उनके रहन सहन के भौर उनकी जरूरियात जिन्दगी के साधन कम हैं। मेरी दरस्वास्त है कि उन लोगों को ज्यादा से ज्यादा सहलियते दी जांये। मिसाल के तौर पर में यह कहना चाहता हं कि कागडा जिले मे नगंल तक रेलवे लाइन गई है भौर उस रेलवे लाइन को ऊना तहसील तक बढाने के सम्बन्ध में बहुत से लोगों ने दरस्वास्ते दी है ताकि लोगों को सहलियते हो जाये। घव कई दफ़ा उसमें यह खयाल किया जाता है कि यह लाइन नुकसानदेह है में समझता हूं कि जो लाइन एक दफ्ता 'ही ले जा कर छोड़ दी जाय झौर उसकी मागे कही से मिलाया जाय तो यह लाइन कमेशा नुकसानदेह रहती है भौर इसलिए भगर उसको फ़ायदेमंद बनाना हो तो लाइन दूसरी लाइन के साथ मिलायी जानी चाहिए। मसल्न यहा से जो लाइन नंगल तक गई है उस लाइन को धगर ऊना से मिला दिया. गये, जेजो या मकेरिया के साथ मिला दिया जाये, होशियारपूर के साथ मिला दिया जाय या ज्वालामुखी के साथ मिला दिया जाय तो लोगो को भ्राने जाने के लिए काफी सहिलयत हो सकती है भीर जो भाज नुक्सानदेह समझा जाता है वही काम मुनाफे मे तबदील हो सकता है।

[भी दलजीत सिंह]

इसी सरह और भी बहुत सी समस्याए हैं। मैवानी इलाकों की बनिस्वत पहाड़ी और पिछड़े इलाकों में रेलो का किराया ज्यादा है। मेरा कहना यह है कि उसकी सरह में कोई फर्क नहीं होना चाहिए बल्कि जो पिछड़े हुए लोग हैं, गरीब लोग है और बैकवर्ड इलाके हैं उनके लिए स्पेशल फैस्लिटीख देनी चाहिय। इसके झलावा जिस प्रकार से बड़े २ स्टेशंस जैसे अमृतसर और चडीगढ़ हैं दिल्ली में माल ले जाने के लिए पूरी सहूसियत दी जाती है वही उनको मिलनी चाहियें ताकि जो लोग उन इलाको में रहते हैं उनको भी इन सहूसियतो का पूरा २ फायदा मिल सके।

श्रमी २ रेलवे मत्री महोदय के पास कता के बहत से वकीलो भीर दीगर लोगो का एक मेमोरेडम ग्राया है कि नगल से ऊना का फासला बहुत कम है, वह केवल ७ मील है भीर वहां तक रेलवे लाईन बनना जरूरी है। अब इसमे एक सहूलियत यह भौर हो गई है कि जो दरिया का पूल या वह बन चुका है भीर जो नगल में फ़रिलाइज़र फ़्रैक्टरी बनी है, उसके लिए १ मील की लाइन बन रही है, उस एक मील की लाइन बन जाने से पूल का मसला हल हो गया है लेकिन ऊना तक यह जो सात मील का टोटा है भगर इस सात मील के हिस्से में भी रेलवे लाइन बना दी जाय तो बहुत सी सहू लियत उस इलाके को मिल सकती है। मैं समझता हु कि उनकी तक्कलीफ को महेनजर रखकर हमारे रेलवे मंत्री महोदय इस बात पर जरूर विचार बरेंगे।

इसके मलावा एक बात में भौर कह देना जरूरी समझता हूं भौर वह यह है कि लाइनो के साथ २ बहुत सी जमीन बेकार पड़ी हुई है भौर उसमें न तो कोई काश्त होती है भौर न ही क्लाट्स लगाये जाते है। मेरा सुझाव है कि लाइन के साथ साथ कितनी जमीन इस तरह की पड़ी हुई है उसमें फलदार बरस्त सगाये जायें और ऐसा करने से मुस्क की फूड प्रावसम् के हल होने में मदद निक सकती है। इतनी बेकार जगह पड़ी हुई है अगर उसमें दरस्त लगाये जायें तो करीड़ों रुपये का फायदा मुल्क को हो सकता है।

घालिर में में एक बात और अर्ज करना चाहता हूं भीर वह शेडयूल्ड कास्ट रिक्स्बेशन के मुताल्लिक है। भाजादी मिलने के बाद हमारी गवर्नमेट ने वोडयूल्ड कास्ट वालों के लिए रिजरवेशन का एक कोटा रक्खा है लेकिन तमाम मुहकमो में जो रिखरवेशन चल रहा है वह अभी तक जितना कि उनको मिलना चाहिए उतना नही मिल रहा है। रेलवे में बहुत से महकमे भीर छोटे दफ्तर है भौर इसकी भोर मेरे बहत से दोस्तो ने भी तवज्जह दिलाई है कि घोडयुल्ड कास्ट वालो को वहा पर पूरा रिजरवेशन जितना उनको मिलना चाहिए उतना नही मिलता है भौर इसके लिए यह वजह बयान कर दी जाती है कि साहब क्या करा जाय उन जगहो के लिए शेडयल्ड कास्ट में से लायक उम्मीदवार नहीं मिलते हैं। मैं मर्ज करना चाहता ह कि कई दफे लायक उम्मीदवार उन जगहो के लिए भाते है लेकिन उनको जगह नही दी जाती है। इसलिए मेरा कहना है कि सरकार ने जो झासानिया भौर रिजरवेशन शेड्युल्ड कास्ट वालो को दी हुई है उनको भ्रमल में लाया जाय भौर उनको पूरा करने में खास फैसिल्टिज दी जाये।

में समझता हू कि यह वक्त की बात है। भ्रव पुराना वक्त नहीं रहा दस साल पहले का। बहुत से कैन्डिडेट्स इन क्लासेख के भागे भा गये हैं जो कि इन सीटो को पुरा कर सकते हैं। में भाशा रखता हू कि हमारे रेलवे मत्री साहब इस बात को भ्यान में रख कर बहुत जल्दी रिजर्वेशन में जो कमी बाकी रहती है उसे पूरा करने के सिथे यल करेंगे।

भी हु० ना० सौनुले (नांदेड़) : मि॰ डिप्टी स्पीकर , सर, इस में कोई शक नहीं कि रेलवे मुल्क भीर कीम की खिदमत का बहुत बड़ा भीर घहम जरया है। लेकिन यह भी सही है कि जमाने हाल मे इस डिपार्ट-मेंट का हाल बहुत अफसोसनाक रहा है। हर तरफ से जब शदीह ऐक्सिडेंट्स के बारे में हम सुनते हैं तो यह बात जरूर ध्यान में झाती है कि इस के इन्तजाम में कोई स्नास सराबी जरूर है जिस की वजह से कई लोग बेचारे ऐक्सिडेंट्स से मर रहे है। हुकूमत को जिस तरह से इस तरफ ध्यान देना चाहिये, नहीं दे रही है। मैं इस भानरेबल सदन के सामने इस बात की जाहिर किये बगैर नही रह सकता कि मुल्क भाज इस बात की तरफ गौर कर रहा है कि उस की तरककी के रास्ते उस के लिये साफ एहें भौर अच्छें रहें। जिस तरह से अफसोसनाक हादसे गुजरते हैं उसी तरह से इम डिपार्ट-मैंट में दूसरे भी भफ्सोसनाक वाकियात है भीर वह है शेड्यूल्ड कास्ट लोगों के साथ ग्रन्याय करने के। शेड्युरुड ग्रर्से दराज से कास्ट के लोग इस में काम करते है लेकिन बेचारे तरक्की से महरूम है। इसमे यह पता चलता है कि मुल्क हमारा फिरकेवारीयत की धोर बढ़ रहा है। इस की तरफ जिस तरह से ध्यान दिया जाना चाहिये था नही दिया गया। आज कल हुकूमत की तरफ से यह भाषा बोली जाती है कि यह कोशिश की जा रही है कि शेड्यूल्ड कास्ट्स की तरक्की हो। लेकिन भ्रमल मे यह चीज सामने आती है कि उन की तरफ जितनी भी नजर-धन्दाजी की जा सकती है की जा रही है। सिफं इतना ही कहा जाता है कि हम भ्राप लोगों की तरक्की के लिये यह करते हैं, बह करते हैं। हाल में ही एक चीज बतलाई गई है कि हर जोन पर एक अफसर का इन्तजाम किया गया है कि इस की खास एनकारी की जाय और उस लोगों के रिजर्वेशन को फिल अप करने की कोशिश की जात।

यह सही है कि शायद ऐसा हो सकता है। लेकिन बैकवर्ड क्लासेज कमिशन रिपोर्ट से यह देखा जा सकता है कि किस हद तक उन लोगों की तरक्की की गई है और किस हह तक उन को उस में दखल दिया गया है। हम यह देखते हैं कि कई जगहो से ऐसी शिकायत पेश हो जाती है कि शेड्यूल्ड कास्ट्स की तरफ ध्यान नहीं दिया जाता, बल्कि उन बेचारो को धमकाया जाता है। मन-माड स्टेशन की ही बात है। सीनियारिटी के लिहाज से जो श्रफसर नम्बर ३ पर है, ग्रीर रेलवे में ट्रेन एग्जामिनर हैं उन को किसी तरह की तरक्की नहीं दी गई लेकिन ३० नम्बर, पर जो बाह्यण हैं उन को तरकी दी गई। इस तरह की नीति बरती जाती है। ऐसी कई जगहो की शिकायत है, भीर यह बड़े भ्रफसोस की बात है।

भी शाहनवाज सा : में मर्ज करना चाहता हूं कि न में बाह्मण हूं मौर न जगजीवनराम जी।

उपाय्यक्ष महोदय : उन्होने कहा है कि मिनिस्टर साहब और डिप्टी मिनिस्टर साहब दोनो में से कोई बाह्मण नही है, लेकिन उधर से एक बावाज धाई थी

भी दी॰ चं॰ शर्मा (गुरदासपुर) जनाव वाला, धगर कोई बाह्मण है तो उस में कोई गुनाह है ?

उपाध्यक्ष महोदय: नहीं, में ने कहा या कि सामने से किसी की भाषाज भारही है, शायद वह किसी बाह्यण की हो।

भी ह० ना० तीनुले : इस सदाकत को सामने रखते हुये तो मैंने इस बात का इजहार यहां पर किया है कि जगजीवन राम जी के जो कि रेसवे मिनिस्टर हैं, हरिजनों के नुमाइन्दे होते हुये मी हालांकि होने की जरूरत नहीं है, बाह्यण हो या कोई और हो, छेकिन फिर मी उनके नुमाइन्दे होते हुये मी यह चीचें होती हैं, यह किसनी अक्सोल की बात है।

[श्री ह॰ ना॰ सोनुले]

इसकी तरफ व्यान देना चाहिये। उन के सामने ऐसी बातें होती हैं भीर उन पर विचार नहीं हुआ है। ऐसा कहने में पक्षोपेश नहीं करना चाहिये श्रीर में नहीं ककंगा । दूसरे इस सिलसिले में मैं यह बतलाना चाहता हूं कि रेलवे में जहां जहां पर नाय वगैरह की दूकानें लगाई जाती हैं उन में भीर पानी देने बालों की जगहों पर **ऐसे भादमी ज्यादा तादाद में भर्ती किये** जा सकते हैं जो कि शेड्यूल्ड कास्ट्स के हैं। इस तरह एक तरफ तो धनटचेविलिटी दूर हो सकती है भीर दूसरी तरफ शेड्यूल्ड कास्ट के लोग भी एम्प्लायड हो सकते हैं, उन को काम भी मिलता है। रेलवे डिपार्ट-मेंट को इस के लिये जरूरी ऐक्शन लेना चाहिये । **डिपार्टमें** ट बनिये यह की दूकान नहीं है, यह तो सरकार की मिल्कीयत है भीर इस की तरफ सरकार को ध्यान देना चाहिये । मगर शेड्युल्ड ट्राइब या शेड्यूल्ड कास्ट्स के लोग इस काबिल नहीं हैं भीर उन के पास पैसा भविक नहीं है, तो उन को सरकार की जानीब से सब्सिडी दी जानी चाहिये श्रौर उन को इस काबिल बनाना चाहिये कि वह ग्रपने फाइनेन्सेज को भागे बढ़ा सकें भीर भपनी तरक्की कर सकों। मैं समझता हं कि इस की तरफ मिनिस्ट्री जरूर स्याल करेगी और भ्रपने दावों को भ्रपने कामों से साबित करेगी।

इस के झलावा में देखता हूं कि स्टेशनों पर चाय वगैरह का जो इन्तजाम होता है वह ठीक नहीं होता । मुसाफिर बेचारे जब स्टेशनों से गुजरते हैं तो चाय पीते हैं । बड़ा जमघट ोता है । लेकिन चाय ऐसी होती है कि उस के पीने से कई लोग बीमार हो जाते हैं । चाय झच्छी नहीं होती है तो भी बेचने बालों को कोई हिंदस हिदायत बगैरह नहीं दिये जाते हैं जिस की बजह से मुसाफिरों का एक्स्प्लायटेशन होने दिया जाता है। इस पर भी गौर करने की जरूरत है।

स्टेशनों पर सैनिटेशन का भी इंतजाम भण्डा नहीं है। नाहे किसी रेस्ट हाउस के भन्दर भाप ठहर जायें। वेटिंग कमरे के भ्रन्दर कले जायें। वहां पर सटमल भीर मण्डार इतनी तादाद में पाये जाते हैं जिस का कोई जवाब नहीं। न तो कोई उस पर ध्यान देता है भीर न उनको मारने का इंतजाम किया जाता हैं। विल्क मुसाफिरों को जिस तरह से भी तकलीफ पहुंचाई जा सके पहुंचाई जाती है। यह जिदमत है जो रेलवे वाले कर रहे हैं। वह खुद ही ऐसा बरताव करते हैं या रेलवे के भाडर भ्रमल में लाते हैं, नहीं कहा जा सकता। लेकिन एक बात जरूर है कि कई रेस्ट हाउसेज भीर वेटिंग रूम में ऐसी शिकायतें पाई जाती हैं।

मराठवाड़ा के घन्दर से जो रेल गाड़ियां गुजरती हैं उन मुसाफिरों के लिये स्टेशनों पर पानी का बहुत बुरा इन्तजाम है। में इस तरफ भी हुकूमत का खयाल दिलाऊंगा कि पानी का इंतजाम पूरा किया जाय। कई जगहों पर मुसाफिरों के लिये स्टेशनों पर ठैरने को जगह नहीं है। इस तरफ भी हुकूमत को घ्यान देना चाहिये।

मैसूर डिवीजन में बहुत से शेड्यूल्ड कास्ट्स के लोगों को प्रमोशन नहीं दिया जाता है। वह बेचारे बहुत जमाने से वहां काम करते हैं और प्रमोशन के लिये डिमान्ड भी पेश करते हैं। लेकिन हुकूमत उनको तरक्की देने में ढील कर रही है। यह बड़े अफसोस की बात है, इस तरफ भी ज्यान दिया जाना चाहिये।

हमारे पुराने रेलवे मिनिस्टर लाल बहा-दुर शास्त्री जब वहां गये थे तो उन्होंने एक समा के अन्दर आश्वासन दिया था लोगों को कि हम एक रेलवे लाइन तैयार करेंगे जो नियानी से लेकर रायवाग तक हो सकेगी। सिर्फ ३० मील का फासला है। लेकिन वह अभी तक नहीं ही पायी है। यो वहां की एरिया बहत विकली भाउडेड है। इसलिये वहा रेलवे लाइन होनी ही चाहिये भीर साथ ही साथ रेलवेज के इन्तजाम में हक्मत को जल्द दखल देना चाहिये।

Shri M. K. Ghose (Jamshedpur) Nowadays, whenever there is a discussion on Railways, the question of accidents comes uppermost in everybody's mind The subject has been discussed and various suggestions have been made

Probably the causes of accidents may not be the same, but if analysed, some common cause or some common origin may be found out I have heard one thing from one of the old railway officers who was a driver He said that formerly one engine was entrusted to one driver, and it did not change hands They used to take care of the engines as if it was their own child Every machine has got some eccentricity of its own, the engine driver knows all the facts and automatically he may be cautious about it If hands are changed, then probably the new driver may not be acquainted with the particular eccentricity of the engine, and thereby the number of accidents may increase I would suggest one thing If the Ministers and the Railway Board have a meeting with all the old efficient officers-workmen-probably the latter can suggest something which may be actually effective in preventing this kind of accidents

The second point I wish to make relates to my constituency I come from Jamshedpur It can be called a miniature India People from all parts and corners of India, north, south, east and west, have gathered in Jamshedpur The facilities given by the railway are not enough for them to proceed to their respective parts of the country Of course. I know the difficulty of arranging full facilities, but one suggestion I would make is that if from Jamshedpur some bogies are attached, one for Madras, one for Punjab, Delhi and so on, it will give good facilities for the people of Jamshedour.

We have started Janata train service from Calcutta to Madras and Calcutta to Delhi, but there is no Janata runing from Calcutta to Bombay, which crosses the whole of India I feel it is time to start a Janata service from Calcutta to Bombay passing through so many States, It will give good facilities for all these areas.

From Chota Nagpur and Santhal Parganas during the agricultural season-sowing and harvesting timeagricultural labour goes to different parts of the country. As a matter of fact, in that short period, the crowd is so heavy that one cannot know when one could travel I feel that some arrangements must be made by the railway authorities to cope with the rush during this short period As a matter of fact. I have found that some of the labourers have had to wait in the station for even two days. They could not get any accommodation Already the trains are overcrowded. Further overcrowding is such that they cannot get into the compartments I feel that some extra arrangements to facilitate the travelling of the agricultural labour should be made

श्री सूर्य प्रसाद (ग्वालियर, रक्षित धन्-मुचित जातिया) उपाष्यक्ष महोदय, यह बात माननी पड़ेगी कि पिछले समय में रेलवे ने काफी तरक्की की है। स्टेशन भी नये बन गये है, प्लेटफार्म भी भ्रच्छे बना दिये गये है, तीसरे दरजे के यात्रियों के ठहरने के लिये बेटिंग रूम भी बन गये हैं। लेकिन रेलवे कमंचारियो की कार्यक्षमता में बहुत बड़ी कमी हुई है। मैं प्रक्सर जाता ह तो मैं देखता ह कि रेलवे कर्मचारी इस बात का ध्यान नहीं रखते कि रेलबे की सम्पत्ति सारे देश की सम्पत्ति है भीर इसकी रक्षा करनी चाहिये। वे यह ग्रनभव नही करते प्रतीत होते कि उनको ईमानदारी ग्रीर सवाई से काम करना चाहिये। यदि यात्री रेलके के नियमो की अवहेलना करके कुछ पैसा बचाना चाहै तब तो समझ में भा सकता है लेकिन यदि रेलवे के कर्मवारी ही उनको ऐसा करने के

[बी सूर्य प्रसाद]

लिये प्रोत्साहन दें तो यह देसकर रंज होता है।

मभी अनवरी की बात है। मैं दिल्ली से ग्वालियर जा रहा था। मेरा एक साथी मुझ से मिलने बाया भीर स्टेशन पर मझ से बात करने लगा । मैंने उससे पृक्का कि ग्रापने प्लेट-फार्म टिकट ले लिया है या नहीं । उसने नहीं लिया था। वह टिकट विंडो पर गया भीर प्लेटफार्म टिकट मांगा तो बाबू ने उसको प्लेटफार्म टिकट नही दिया । मैने फिर उस भादमी से पूछा कि रेल भाने का समय हो गया भापने प्लेटफार्म टिकट लिया या नहीं। तो उसने जवाब दिया कि टिकट विंडो पर जो बाब बैठा है उसने कहा कि प्लेटफार्म टिकट कौन पूछता है। प्लेटफार्म टिकट की ऐसी कोई जरूरत नहीं है। यह तो बड़े रंज की बात है कि जो धापके कर्मचारी है वही कहते है कि प्लेटफार्म टिकट लेने की जरूरत नहीं है। ऐसी हालत में रेलवे की इनकम कैसे बढ सकती है। यह बढी भारी बात है।

मभी फरवरी के महीने में में दिल्ली से ग्वालियर पैसिजर ट्रेन से जा रहा था। हमारे यहां बिडला नगर एक स्टेशन है। वहां पर जनता को पास करने के लिये पैसिजर खडी हुई। मैने देखा कि रेलवे के दो एम्पलाईज ने तीन मुसाफिरों को यह कह कर निकाल दिया कि हमारे भादमी है। उसके बाद गार्ड साहब भावे भीर उन्होंने भी दो पैसिंजरों को निकाला । मुझे यह देखकर बहुत शर्म लगी भीर मैंने कहा कि तीन चार घाइमी मेरे भी है, मैं पालियामेंट का मेम्बर हं, में चाहता हं कि उनको भी निकाल दिया जाये। तो वे लोग यह सुनकर हंसने लगे । मैंने उनसे कहा कि यह काम चलेगा कैसे। धगर भाप लोग भाईबन्दों को, रिश्तेदारों को भीर मिलने वालों को इस तरह निकालेंगे तो रेलवे को इनकम कहां से होगी। जनता चाहती है कि हर बीख धन्द्री होती चाहिये, एधरकंडीशन्ड विको होने चाहियें, प्लेटफार्म सम्बे होने चाहियें. भौर तमाम सुविधार्ये होनी चाहियें। लेकिन भगर इस तरह से काम चलेगा तो कैसे होगा। में रेलवे बोर्ड से भौर मंत्री महोदय से कहूंगा कि यद्यपि ये छोटी छोटी बात हैं लेकिन भगर इन पर भ्यान विया जाये तो देश की बहुत बड़ी सम्पत्ति बच सकती है।

लोग कहते हैं कि बिना टिकट सफर करने में पहले से कमी हुई है। में भी यह मानने को तैयार हं लेकिन में कहंगा कि बिना टिकट सफर करने का एक मुख्य कारण यह है कि भ्रापके रेलवे स्टेशनों पर जो फेंसिंग है वह ठीक नहीं है। उसमें में लोग निकल जाते है, उनको प्लेटफार्म से होकर निकलने की जरूरत ही नही पड़ती । वे लोग बैक साइड से निकल जाते हैं। जो श्रापकी रेलवे प्रोटेक्शन फोर्स है वह देखा करती है। इनको यह रोकने की कोई जरूरत नहीं। उन्हें तो भाठ घंटे पूरे करने हैं भीर अपनी तनख्वाह लेनी है। इस-लिये सबसे बडी बात यह है कि रेलवे स्टेशनों पर ठीक प्रकार के फेंसिंग होने चाहि । जो लोग आदी है वे तो रुपया दी पया देकर निवाल जाते हैं, अनमे यह नहीं पूछा जाना कि तुम कहा से भ्रा रहे हो दिल्ली मे या बम्बई से। मगर भापका फेर्मिंग ठीक होगा तो उनको मेन गेट से ग्राना ही होगा ग्रीर ग्रगर वे दो एक बार निकल भी जायेगे तो अन्त मे अवश्य पकडे जायेगे । तो इसकी बहत ग्रावश्यकता है ।

इसके अलावा जो रेलवे में निर्माण के काम चल रहे हैं उनकी भी वहुत बारीकी से देखभाल होनी चाहिये। मैं यह नहीं कहता कि आप अपने इंजिनियरों के परसेंटेज पर निगाह रखें, क्योंकि उसको तो भगवान भी शायद बन्द नहीं कर सकता। लेकिन फिर भी यह तो देखना चाहिय कि सीमेंट आदि चीजो का उचित मात्रा में उपयोग किया जाय। मैं देखता हूं कि टेंडर किसी चीज के लिय जाते हैं भीर लगायी दूसरी चीज जाती है। में खुली बात कहता हूं। बीना सेंट्स रेलवे स्टेशन पर टेंडर तो बिबा गया टीक बुड का भीर लगायी गयी साख् की लकड़ी। घब घाप देखें कि टीक का माव है ११ या १२ रुपया प्रति फुट जब कि साख् का भाव है साढे चार पाच रुपया। इसकी रेलवे बोर्ड की तरफ से जाच भी हो रही है। तो में समझता हूं कि निर्माण के काम की काफी देखभाल होनी चाहिये घौर में समझता हूं कि श्रगर इस तरफ ध्यान दिया जाय तो इसमें काफी बचत की जा सकती है। यह तो खुली बात है कि ठेकेदारों के परसेटेज बधे रहते हैं। भौर यह मानी हुई बात है कि इसको रोकना बहुत मुश्किल बात है। लेकिन जो चीज मंने बतलायी है उसको रोका जा सकता

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दूसरी बात में यह कहूगा कि जो भ्रापने हर जोन में विजिलेस विभाग बनाया है उसमें भापने वही लोग लिये है जो पुराने घाघ है। वे जानते है कि रिश्वत किस तरह खायी जाती है भौर किस तरह से पकड से बचा जा सकता है। में चाहता हू कि इसमे उत्साही भादमी लिये जाने चाहिये जो कि बदमाशो को पकडना जानते हो न कि ऐसे ग्रादमियों को जो कि बदमाशी को प्रोत्माहन दे और लोगो को तर-कीब बनलाये कि किस तरह मे बचा जा सकता है। तो मै अर्ज करूगा कि इस काम के लिये ग्राप उत्साही श्रादमी ले, चाहे बे पहिलक वर्कर्स हो या दूसरे लोग हो लेकिन उनका ध्येय यह हो कि हमको इस देश को बनाना है भौर देश में से भ्रष्टाचार को दूर करना है।

लोग कहते हैं कि खाये हुये सामान का मुधायजा बहुत बढना जाता है। कभी यह घट भी जाता है। लेकिन इतने सामान के खोने का कारण क्या है। इसका मुख्य कारण यह है कि भापके स्टाफ के लोग ही गेगी के लोगो से मिले रहते हैं। छोटे छोटे गेंग होते है जो कि सामान ले जाते हैं। मैने देखा है कि ग्बालियर स्टेशन के पास झोपडियो में हल्दी, किशमिक्ष, बादाम भादि चीजें शहर से भी सस्ते भाव पर मिल सकती है। ये सब खोये हुवे सामान भी चीवें होती हैं जो कि इस तरह से बेची जाती हैं। मैं कहूंगा कि इस तरफ ग्रापको बहुत ध्यान देने की ग्रावश्यकता है। ग्राप ऐसे लोगो पर कड़ी निगाह रखिये जो कि ग्रापके भादमी हैं पर जिनकी भारमा ठीक नहीं है।

जो बाते मैंने भापसे कही वे भापकी इनकम बढ़ाने वाली हैं। श्राप इनको छोटा न समझे । इस भ्रोर घ्यान दिया जाना चाहिये ।

तीसरी बात में रिक्टमेट के बारे में कहना चाहता हू। ग्रभी हमारे एक साथी ने कहा कि शिड्यूल्ड कास्ट के रिक्नुटमेट मे बडी धाधली होती है। मेरा इस विषय में झासी का अनुभव है। बहा पर डिवीजनल सुपरिटेंडेट का ग्राफिस है। बीच मे मुझे झासी जाना पडा । में एक गरीब धादमी के यहा ठहरा था, उसने बताया कि बहा पर क्लाम ४ के कर्मचारियों के रिक्नूटमेंट के लिये बोर्ड बना है लेकिन एजेट चारो तरफ घुमते हैं भौर एक एक जगह के लिये दो दो ग्रीर चार चार मी रुपया लेकर लोगो को भेज देते हैं भौर उनका रिक्ट्रमेट हो जाता है, बाकी एप्लीकेशन्स हजारो मागी जाती हैं ग्रीर हजारो लोग एप्लीकेशन्स भेजते हैं लेकिन वे सब बेकार होती है। इस तरफ भी भ्रापको ध्यान देना चाहिये। यह तो ठीक है कि बोर्ड बना हुआ है लेकिन वहा क्या काम होता है इस पर भी तो घ्यान दीजिये।

ग्रव में ग्रपनी कास्टीट्युएंसी के बारे में कुछ कहगा। मैंने पिछले साल भी मर्ज किया था कि ग्राप दिल्ली से ग्रागरा तक जो फास्ट पैसिजर चलाते हैं उसको झासी तक कर दिया जाय। ग्राप देखे कि दिल्ली मे ग्रागरा तक कितनी गाडिया चलती है। भौर मधुरा तक तो बहुत ज्यादा चलती है क्यों कि उधर में बम्बई जाने का रास्ता है। लेकिन फासी को मेल भौर जनता को छोड़ कर एक पैसिजर दिन में जाती है भौर एक रात को। भगर किसी गरीब भादमी की एक पैसिजर खूट जाये तो उसे दूसरी गाड़ी के लिये १६ या १७ वंटे तक रकना पढ़ता है। इसलिये में चाहता है कि

[भी सूर्व प्रसाद]

धाप जो फास्ट पैसिजर दिल्ली में ग्रागरा तक चलाते हैं उमें झांमी तक कर दिया जाये। इसमें गरीब ग्रादिमियों को बहुत मुलिश हो जायेगी। ग्राप तोमने दरजे वालों की सुविधायें बढाने के लिये कहते तो बहुत कुछ हैं। ग्रापको उनके लिये कुछ करना चाहिये।

इसके बाद में यह कहना चाहता हू कि हमारे यहा कुछ खिलौना गाडिया चल रही हैं। ग्वालियर मे शिवपुर कला. ग्वालियर मे भिड भीर ग्वालियर से शिवपूरी तक छोटी लाइन जाती है। भ्राप देखिये कि इस गाडी की रफ्तार क्या है। नाम को वह ट्रेन है, लेकिन वह साइकिल और पैदल धादगी से भी कम रफ्तार से चलती है। ग्वालियर से भिड ४८ मील है, लेकिन उस फामले को तय करने के लिये माढे चार घंटे लगते हैं। खालियर मे शिवपूर कला १२० मील है ग्रीर उसमें १४ घंटे लगते है। मै उस गाड़ी म बैठा ह। सबेरे छः बजे वह चलती है श्रीर रात को नावजे वह पहुंचती है। मेरी समझ में नही आता कि इस साइकिल टेन या इस खिलीना गाडी ने प्राखिर क्या लाभ है। मै जानता हं कि इसकी हटाने में दिक्कत होगी. लेकिस दूरामें रिफार्म करने का तो प्रयत्न करना चाहिये। श्राप कहते हैं कि वह डेफिसिट में चल रही है। वह डेफिसिट में क्यों न चलेगी? जब एक व्यक्ति रोडवेज से चार घंटे में पहच सकता है, तो वह आप की गाडी में चीदह घटे क्यो लगाञेगा ? में यह कहना चाहता ह कि या तो इस गाडी को ठीक ढंग से चलाया जाय ग्रीर या फिर इसको उखाड कर ग्रायम कर दिया जाय । भ्राप गडज देन चलाइये, लेकिन पैसजर टेन को ज्यादा डील मन कीजिये भीर इस समय को कम करने की कोशिश की जिये।

मेरे पास बात तो कहने को बहुत थी, छेकिन चूंकि श्रव समय खत्म हो गया है, इस लिये में समाप्त करता हूं। Kumari M. Vedakumari (Eluru): Sir, today I want to deal with some of the salient features of the Railway Ministry. People complain about delay in trains, the non-punctuality and the terrible or abnormal late running of the trains. I would like to deal with some of the features which I had personal experience of in Bezwada.

There are some departments which are collectively responsible for the running of the trains; they are, the Department, the Traffic Mechanical Department and the Engineering Whenever there is a Departments. train, all these have to work collectively and make it a point that the train moves from the station in a regular way. But, the Engineering department says that it is not concerned with the Traffic; the Traffic department says that it is not concerned with the mechanical and the guard says that he is not concerned with the signals or something like that. In this way, nobody feels that all of them are responsible jointly for the despatch of a train or a vehicle from the station.

There is another thing also, zona-Whenever a train from South Eastern Railways comes there is an interchange point or something like that. These people make abnormal delays in receiving trains I think they want to make out that they are running their trains correctly in their railway, the Eastern Railway and not the others. I do not understand that. All railways belong to the Indian people. These people are there to run the trains. It is not a point that only one zone does it better but not the other zones. In this way, they make abnormal delays. When the train from Bezwada to Waltair, they stop the train at Gopalapuram, 11 from Waltair and they take their own time to receive the train at Waltair station. I do not understand people should wait. The train comes at about 11 o'clock. It is only 11 miles from Visakhapatnam. cause of zonalism, the people have to

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wait up to 3 or 4 o'clock. Nothing is available at Gopalapuram. There may be sick people in the train. If the railway people inform the passengers that they should come prepared with their lunch and everything it will be better. The inefficiency in co-ordinating the collective responsibility for receiving the train is something horrible.

Mr. Deputy-Speaker: Would the hon. lady Member like to continue next time?

Kumari M. Vedakumari: I will continue tomorrow.

Mr. Deputy-Speaker: The hon. lady Member may continue next day when we have got the session. Now, we shall take up non-official business.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

(Amendment of sections 342 and 562)

Shri Raghubir Sahai (Budnan): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedue, 1898.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

Shri Raghubir Sahai: Sir, I beg to introduce the Bill.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL

* (Omission of section 87B)

श्री म० ल० द्विवेदी (हमीरपुर) । श्रीमन्, में व्यवहार प्रक्रिया, सहिता १६०८ प्रयति कोड प्राफ सिवलि प्रोसीड्यर १६०८

में कुछ मंशोधन करने के लिए एक विधेयक प्रस्तुत करने की इज्ञाजत चाहता हूं। Mr. Deputy-Speaker: The question

"That leave be granted to introduce a bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

श्री म० ला० द्विवदी: श्रीमान्, में विधेयक को प्रस्तुन करता हूं।

INDIAN PENAL CODE (AMEND-MENT) BILL

(Insertion of new Section 124B)

Shri Raghunath Singh (Varanasi): Sir, I beg to move:

"That the Bill further to amend the Indian Penal Code, 1860, be taken into consideration."

उपाध्यक्ष महोदय, हिन्दुस्तान की झाजादी के बाद इंडियन पीनल कोड में कुछ संशोधन को मावश्यकता है मौर इस लिए संशोधन की आवश्यकता है कि जब इडियन पीनल कोड भारतवर्ष का कानून बना था, उस बक्त हम म्राजाद नही थे, हम पराधीन थे। लेकिन भ्रव माजादी प्राप्त करने के बाद हमारे दृष्टि-कोण में भी अन्तर आ गया है भीर अपराधी में भी अन्तर भा गया है। इंडियन पोनल कोड का चैप्टर ६, धारा १२१ से १३० तक ग्राफेन्सिज ग्रगेनस्ट स्टेट के विषय मे है। चुकि उस वक्त हम एक पराधीन मल्क थे भौर विदेशी शासको को यहां पर अपनी सल्तनत कायम रखनी थी, लिहाजा उन्होंने इस देश में कानून इस दृष्टि से बनाए कि कैसे एक पराधीन-मुल्क को अपने अधीन रखा जा सके। उन्होने कभी इस की कल्पना भी नहीं की थीं कि हिन्दुस्तान म सेडीशन होगा या दीजन होगा। लेकिन इस के पहले चुकि १८५७ में राज-विद्रोह हो चुका

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